



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,26th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/211/2017	THE STATE OF ASSAM and ANR Versus MRS BARNALI DEKA and ANR	MR.D SAIKIA MR.N SARMA MR.A DEKA SR. ADDL A.G. ASSAM	MR. T DAS (R2) MR H DAS (R-1) MR. B C DEKA (R-1) MISS A HAZARIKA (R2)
	WITH WA/304/2018	THE STATE OF ASSAM and ANR Versus MISS ANUPAMA BORA and 8 ORS	MR. D SAIKIA MR. N SARMA SC, EDUCATION MR. A DEKA	MR G SAIKIA (R-1,2,4,5,7 & 8) MR. D BARUAH MR. D SAUD
	WITH WA/183/2023	THE STATE OF ASSAM and ANR Versus SHRI DWADAS ADITYA DAS and 2 ORS	MR. A DEKA MR.N SARMA SC, EDUCATION MR.D SAIKIA	
4	PIL/3/2024	DIPAK BORA Versus THE STATE OF ASSAM AND 6 ORS	MR R P SHARMA MR. P N SHARMA MR R DHAR MR N N UPADHYAYA	SC, HIGHER EDU MR. N NATH (r-3,4) MR N TALUKDAR (r-3,4) MR. B B KAKATI MS D BORUAH (r-3,4)
5	I.A.(Civil)/18/2024 in WA/15317/2023	STATE OF ASSAM AND OTHERS Versus KESHAB KUMAR CHETRY	MR. D NATH SR. GA, ASSAM	
	WITH WA/15317/2023 (Filing Number)	STATE OF ASSAM AND OTHERS Versus KESHAB KUMAR CHETRY A	MR. D NATH	
6	Cont.Cas(C)/214/2024	MANALISHA DEKA Versus DILIP KUMAR BORA	MR N SARMA	
7	I.A.(Civil)/1033/2024 FIXED in WA/3433/2024	ROWMARI PHUKAN FADIA SELF HELF GROUP Versus THE STATE OF ASSAM AND 8 ORS	MR S KHOUND MR. K MOHAMMED	GA, ASSAM SC, AFDC
	WITH WA/3433/2024 (Filing Number)	ROWMARI PHUKAN FADIA SELF HELF GROUP Versus THE STATE OF ASSAM AND 8 ORS B	MR S KHOUND	

	WITH I.A.(Civil)/3434/2024 (Filing Number)	ROWMARI PHUKAN FADIA SELF HELF GROUP Versus THE STATE OF ASSAM AND 8 ORS B	MR S KHOUND	
8	I.A.(Civil)/1046/2024 FIXED in WA/3087/2024	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, FOREST
	WITH WA/3087/2024 (Filing Number)	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS B	MR. D DAS SR. ADV	
	WITH I.A.(Civil)/4004/2024 (Filing Number)	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS B	MR. D DAS SR. ADV	
9	I.A.(Civil)/1047/2024 CAVT. NO.02012/024, FIXED, CAVT./201/2024 in WA/3085/2024	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	MR. B BORAH SC, FOREST FOR CAVEATOR
	WITH WA/3085/2024 (Filing Number)	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS B	MR. D DAS SR. ADV	
	WITH I.A.(Civil)/4001/2024 (Filing Number)	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS B	MR. D DAS SR. ADV	
10	I.A.(Civil)/1206/2024 in WA/2892/2024	M/S B N INDUSTRIES PVT LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. D SARAF MR.S S GUPTA	SC, FINANCE AND TAXATION SC, INDUSTRIES
	WITH WA/2892/2024 (Filing Number)	M/S B N INDUSTRIES PVT LTD Versus THE STATE OF ASSAM AND 6 ORS F	MR. D SARAF	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
11	WA/74/2024	ABUL KALAM AD 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM	SC, HIGHER EDU GA, ASSAM SC, PWD (BULDING) SC, REVENUE
12	WA/78/2024	STATE OF ASSAM AND ANR. Versus SARASWATI SINHA AND 5 ORS.	MR. D NATH MR. D NATH SR. GA, ASSAM	MR. M KHAN MS J AKTAR (R-1)
13	WA/81/2024	KAMAL KOCH Versus BHARAT PETROLEUM CORPORATION LTD AND ANR	MR. B SAHARIA MR. A M BARBHUIYA S. M. ZINNA	MR. S S ROY(R-1,2) MR. S BORTHAKUR(R-1,2)
	WITH I.A.(Civil)/785/2024 in WA/81/2024	KAMAL KOCH Versus BHARAT PETROLEUM CORPORATION LTD AND ANR	MR. B SAHARIA MR. A M BARBHUIYA S. M. ZINNA	
14	WA/118/2024	ABDUL AZIZ MIAH AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, HIGHER EDU GA, ASSAM SC, REVENUE SC, PWD
15	WA/119/2024	MUBARAQUE HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. R C DAS MR S HUSSAIN	SC, ELEM. EDU GA, ASSAM
16	WA/120/2024	KUMAR KAIBARTA GAON MEEN SILPA SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM MS SABINA AHMED	GA, ASSAM SC, FISHERY

- FOR FRESH ADMISSION WITHOUT STAY/BAIL -

17	WA/460/2023	MALABIKA DHAR Versus THE STATE OF ASSAM AND 3 ORS. H	MR. K SARMA MR. S BORUAH	SC, FINANCE SC, GHC
18	C.Ex.App./1/2024	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX Versus M/S MELET SCHLOESING LABORATORIES INDIA	MR. S C KEYAL	MR. D SAHU MR. R S MISHRA MS M GOGOI
19	PIL/4/2024 FIXED	DIGANTA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. P BORDOLOI MS M NIROLA	GA, ASSAM
20	PIL/21/2024	ABDUL HAMID Versus THE UNION OF INDIA AND 5 ORS.	MR F Z MAZUMDER	GA, ASSAM DY.S.G.I. SC, PWD
21	WA/69/2024	MAMONI BORBORUAH BORGOHAIN Versus THE STATE OF ASSAM AND 4 ORS. E	MR. B PHUKAN MR. B PHUKAN MR N M HAZARIKA MR R RAJKHOWA MR B KHAKHLARY	GA, ASSAM SC, INDUSTRIES & COMMERCE SC, FINANCE
22	WP(C)/2227/2024	KIRTI GOEL Versus UCO BANK AND ANR	MR I S MAZUMDAR MS. A AZAD	SC UCO BANK
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
23	WP(C)/5800/2019	THE UNION OF INDIA AND 2 ORS. Versus JIBAN CHANDRA DAS AND 19 ORS.	MS. T KALITA MR G GOSWAMI	MR G J SHARMA MR G J SHARMA DR. J L SARKAR DR. J L SARKAR FOR CAVEATOR
	WITH I.A.(Civil)/2828/2019 in WP(C)/5800/2019	JIBAN CHANDRA DAS AND 4 ORS. Versus THE UNION OF INDIA AND 17 ORS.	MR G J SHARMA DR. J L SARKAR	SC, NF RLY
24	WP(C)/3842/2023	GS 178626Y, WELDER TRIBHUWAN KUMAR SINGH AND 16 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR A CHAKRABORTY MS D MAHANTA	MR. D C BORAH (R-1 to 6) DY.S.G.I.
25	WP(C)/4008/2023	DWIPJYOTI TALUKDAR Versus THE UNION OF INDIA AND 5 ORS.	MR. S BANIK MR. D. BORAH	MR. S K MEDHI DY.S.G.I.
26	WP(C)/4265/2023	TARAP ALI AHMED AND 34 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA MR N SARMA MR. S A HUSSAIN MR D J HALOI	SC, ELEM. EDU SC, FINANCE
27	WITH WP(C)/8384/2022	BIJOY RAY CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA MR. N SARMA MR. S BORTHAKUR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
28	WITH WP(C)/1637/2023	ABDUL MAZED AHMED AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA MR N SARMA MR. S BORTHAKUR	SC, ELEM. EDU SC, FINANCE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
29	C.Ex.App./3/2023 FIXED	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE Versus M/S BRAHMAPUTRA CRACKER AND POLYMER LIMITED	MR. S C KEYAL	MR. S SHARMA
30	WA/268/2023 CAVT. NO.07442/023, FIXED, CAVT./744/2023	BANABINA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR D KALITA MR. H R DAS	SC, HIGHER EDU SC, APSC MR P BHARDWAJ SC, BTC FOR CAVEATOR MR. D J BORAH

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LEAVE NOTE OF ADVOCATES FOR 26/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
14)	MR P C DEY	26-04-2024	To	04-05-2024
15)	S BORGOHAIN	23-04-2024	To	26-04-2024
16)	MR M AHMED	25-04-2024	To	26-04-2024
17)	MR S K SARKAR	26-04-2024	To	26-04-2024
18)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
19)	MR. O LASKAR	25-04-2024	To	30-04-2024
20)	MR. B P SINHA	25-04-2024	To	03-05-2024
21)	MR. N J GOGOI	25-04-2024	To	26-04-2024
22)	MR. D DEKA	23-04-2024	To	29-04-2024
23)	MR. S K SINHA	25-04-2024	To	22-05-2024
24)	MR. DITUL DAS	25-04-2024	To	26-04-2024



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[For Friday, 26th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 2:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[THIS BENCH WILL SIT AT 2:00 PM

HONOURABLE DIVISION BENCH-I WILL SIT AGAIN
AFTER RISING OF THIS BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TO BE SPOKEN TO				
1	WP(C)/6763/2018	RANJAN KR. BORA Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA MR. T J MAHANTA MR. R C SAIKIA MR. K M MAHANTA MR. A BORUA MR D MAHANTA MS N BEGUM MR B M DEKA	SC, HIGHER EDU MR. B C DAS (R7) MR. M K CHOUDHURY (R4-R6) MR J H SAIKIA (R7) MR. A CHAMUAH (SC, UGC R-8) MR. D NATH (R7) MR. N BARUAH (R4-R6) MR. M SARMA (R4-R6)
2	WP(C)/2768/2022	DR. RANJIT SARMA Versus THE STATE OF ASSAM AND 11 ORS.	MR. R P SARMAH MR. D DOLEY MS P BORA MS S P CHETRY	SC, HIGHER EDU MR. J PATOWARY (R-5 TO 11) MR. R M DEKA (R-12) MISS. R R KAKATI (R-5 TO 11) MR. D J DAS (R-4) MS N MAHANTA (R-4) N GAUTAM (R-12)
3	WP(C)/4237/2022	SWARNAJYOTI DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA (Sr. Advocate) MR DEBA KUMAR DAS MR. K SINGHA MS. P BHUYAN	SC, HIGHER EDU MR. N BORAH (r-3,4) MR H MAZUMDER (r-3,4)

LEAVE NOTE OF ADVOCATES FOR 26/04/2024

1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024

8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
14)	MR P C DEY	26-04-2024	To	04-05-2024
15)	S BORGOHAIN	23-04-2024	To	26-04-2024
16)	MR M AHMED	25-04-2024	To	26-04-2024
17)	MR S K SARKAR	26-04-2024	To	26-04-2024
18)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
19)	MR. O LASKAR	25-04-2024	To	30-04-2024
20)	MR. B P SINHA	25-04-2024	To	03-05-2024
21)	MR. N J GOGOI	25-04-2024	To	26-04-2024
22)	MR. D DEKA	23-04-2024	To	29-04-2024
23)	MR. S K SINHA	25-04-2024	To	22-05-2024
24)	MR. DITUL DAS	25-04-2024	To	26-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday, 26th April 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/7138/2017 B/O	SUNITY SEAL Versus UNION OF INDIA and 2 ORS	MS.A KAUSHAR MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	GA, ASSAM ASSTT.S.G.I.
MOTION				
2	WP(C)/7028/2017 WITH LCR	HALIMA KHATUN @ HALIMON BEWA Versus THE UNION OF INDIA and 3 ORS	MR. U DAS MR. D SARMAH	GA, ASSAM ASSTT.S.G.I.
3	WP(C)/300/2020 WITH LCR	AHAR ALI @ MD. AHAR ALI SK. Versus THE UNION OF INDIA AND 6 ORS.	MR. J AHMED MR. P A AHMED MR. D BORA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/418/2020 WITH LCR	SURATUN NESSA Versus THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/735/2020 WITH LCR	AYESHA KHATUN @ AISHA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/850/2020 WITH LCR	NOOR ALAM Versus UNION OF INDIA AND 5 ORS	MR. S R RABHA MS D KALITA MR. A DEY MR. R BAISHYA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/2656/2020 WITH LCR	ASHED KHAN Versus THE UNION OF INDIA AND 5 ORS.	MR. R ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8	WP(C)/3131/2020 WITH LCR	MD. MOHIB @ MOHIB MIYAN @ MUHIB HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

9	WP(C)/3346/2020 WITH LCR	SAHERA KHATUN Versus THE UNION OF INDIA AND 5 ORS	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	WP(C)/4117/2020 WITH LCR	DIPTI NAG Versus THE UNION OF INDIA AND 5 ORS	MR. P KATAKI MR D CHAKRABORTY MR D KALITA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
11	WP(C)/4230/2020 WITH LCR	SHAMALA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. D P CHALIHA MS M ROY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/4240/2020 WITH LCR	HASAN ALI Versus THE UNION OF INDIA AND 6 ORS.	MR J C GOGOI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/2201/2024	MD. ABU TAHER Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/2215/2024	ASIA KHATUN @ ACHIYA BIBI @ ASIA BIBI Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
15	WP(C)/2217/2024	JARINA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	WP(C)/2220/2024	GOPAL THAKUR Versus THE UNION OF INDIA AND 7 ORS.	MS. G BORAH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
17	WP(C)/2222/2024	SORIFOON NESSA @ SARIFUN KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. F A HASSAN MS. U NANDA MR. A K DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
18	WP(C)/2223/2024	SUBHASH RANJAN DAS Versus THE UNION OF INDIA AND 8 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
19	WP(C)/2224/2024	DURGA MANDAL @ DABARGA MANDAL Versus THE UNION OF INDIA AND 7 ORS.	MS. G BORAH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<u>ADMISSION</u>				
20	WP(C)/3437/2017 WITH LCR	BINOY BAIDYA Versus THE UNION OF INDIA and 2 ORS.	MR.N UPADHAYA	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/4422/2017 WITH LCR	LUTFUR RAHMAN @ MD. NUTFAR ALI Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR.S HOQUE MR.M ALI	GA, ASSAM ASSTT.S.G.I.
22	WP(C)/4435/2017 WITH LCR	MUSST. RABIA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.N HOQUE MR.S HUDA MD.ARIF	GA, ASSAM ASSTT.S.G.I.

23	WP(C)/4438/2017 WITH LCR	FORIDA KHATUN @ FARIDA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.A MATIN MR.H MUBARAK	GA, ASSAM ASSTT.S.G.I.
24	WP(C)/4718/2017 WITH LCR	RAMJAN ALI Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MS.K L R YANTHAN MS.J BORAH MS.A DAS MRR KARIM	ASSTT.S.G.I.
25	WP(C)/4738/2017 WITH LCR	ANANDA SUTRADHAR Versus THE UNION OF INDIA and 4 ORS.	MS.S ROY MR.L MOHAN MR.R ALI MS.F BEGUM MRS.B CHAKRABORTY	GA, ASSAM ASSTT.S.G.I.
26	WP(C)/4748/2017 WITH LCR	SARALA BARMAN Versus THE UNION OF INDIA and 5 ORS.	MR.P K DEKA MS.T DAS MR. S ALAM	GA, ASSAM ASSTT.S.G.I.
27	WP(C)/4750/2017 WITH LCR	ABDUL KHALEQUE @ KHALEQUE MIA Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.J ISLAM MR.J M SULAIMAN MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
28	WP(C)/4761/2017 WITH LCR	KOMELA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
29	WP(C)/5175/2017 WITH LCR	PRASAD DAS@ PRASAD RAJBONSHI Versus THE UNION OF INDIA and 2 ORS	MR.S K SINGHA MR.K DAS MR.G PATHAK	GA, ASSAM ASSTT.S.G.I.
30	WP(C)/5181/2017 WITH LCR	KHANDAKAR ALI AHMED @ ALI AHMED Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MRS.H AHMED MR.A MATIN MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
31	WP(C)/5203/2017 WITH LCR	GITA MALO Versus THE UNION OF INDIA and 4 ORS.	MR.B J MUKHERJEE MR. S BISWAS	GA, ASSAM ASSTT.S.G.I.
32	WP(C)/5271/2017 WITH LCR	MD. JOYNUDDIN ALI @ JAINUDDIN SK. Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.A MATIN MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
33	WP(C)/5274/2017 WITH LCR	ABDUL KALAM Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.A ALI MR.M H TALUKDAR	GA, ASSAM ASSTT.S.G.I.
34	WP(C)/5278/2017 WITH LCR	SAKIBUR RAHMAN Versus THE UNION OF INDIA and 5 ORS.	MS.P BASFORE MR B SARKAR	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
35	WP(C)/5509/2017 WITH LCR	HAZRAT ALI @ HARZAT ALI Versus THE UNION OF INDIA and 3 ORS.	MR.F K R AHMED MR.A RAHMAN	GA, ASSAM ASSTT.S.G.I.
36	WP(C)/5527/2017 WITH LCR	JOYNAB KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.A R SIKDAR MR.N AHMED MR.A ALI MR.M H TALUKDAR	GA, ASSAM ASSTT.S.G.I.
37	WA/111/2024 FIXED	THE FOOD CORPORATION OF INDIA AND 3 ORS. Versus HI SPEED LOGISTICS PVT LTD AND 2 ORS	MR B K SINGH MR D AKRAM	MRS. R BORBORA MS. N DEY
ORDERS				
38	I.A.(Civil)/3444/2023 IN WA/120/2021 (D/O) in WA/120/2021	MUSTT. HALIMA KHATOON Versus THE UNION OF INDIA AND 3 ORS	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 26/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
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22)	MR. D DEKA	23-04-2024	To	29-04-2024
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24)	MR. DITUL DAS	25-04-2024	To	26-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,26th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

1	WP(C)/1749/2018 CAVT. NO.1802/2017 PART-HEARD, FIXED, CAVT./1802/2017	THE UNION OF INDIA AND 2 ORS. Versus PRADIP KUMAR NANDY	MS B DEVI MR. G GOSWAMI	MR. S N TAMULI (FOR CAVEATOR)
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LEAVE NOTE OF ADVOCATES FOR 26/04/2024

1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
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[For Friday, 26th April 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/265/2023	JYOSTNA DAS AND 2 ORS. Versus NARENDRA KUMAR SHAH, I.A.S. AND 4 ORS.	MR D C K HAZARIKA MS J KALITA J BEZBARUAH	
2 WP(C)/1820/2024 FIXED	BOLAI ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, FOREST SC, PCB
3 WP(C)/2189/2024	PRANAB DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K P PATHAK MR BHARGAV DAS	SC, AGRI. DEPARTMENT SC, FINANCE
4 WP(C)/2205/2024	DERBY PLANTATIONS PVT LTD (UNIT DERBY TEA ESTATE) Versus THE UNION OF INDIA AND 5 ORS	MR S K KEJRIWAL MS S KEJRIWAL	GA, ASSAM DY.S.G.I. SC, INDUSTRIES AND COMMERCE
5 WP(C)/2206/2024	RUTTONPORE PLANTATIONS PRIVATE LIMITED (UNIT RUTTONPORE TEA ESTATE) Versus THE UNION OF INDIA AND 5 ORS	MR S K KEJRIWAL MS S KEJRIWAL	GA, ASSAM DY.S.G.I. SC, INDUSTRIES AND COMMERCE
6 WP(C)/2208/2024	MANIPUR TEA COMPANY PRIVATE LIMITED (UNIT MANIPUR TEA ESTATE) Versus THE UNION OF INDIA AND 5 ORS	MR S K KEJRIWAL MS S KEJRIWAL	GA, ASSAM DY.S.G.I. SC, INDUSTRIES AND COMMERCE
7 WP(C)/2209/2024	HRISHIKESH KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM
8 WP(C)/2219/2024 CAVT. NO.03242/024,	M/S PALLARPAM FISHERY SAMABAI SAMITEE LIMITED Versus THE STATE OF ASSAM AND 2 ORS.	MR. S KATAKI MS. R DUTTA	GA, ASSAM MR. K MOHAMMED FOR CAVEATOR
9 WP(C)/2221/2024	RAHUL LAHKAR Versus THE STATE OF ASSAM AND 2 ORS	MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA	SC, G M D A SC, GMC
ORDER (IMPLEADMENT OF PARTY)			
10 I.A.(Civil)/1171/2024 in Cont.Cas(C)/227/2022	HIGHBROW Versus KASTURI BHARALI AND 4 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	MR. R K D CHOUDHURY

	WITH Cont.Cas(C)/227/2022	HIGHBROW Versus KASTURI BHARALI AND ORS.	MR. S K DAS MR R KARIM MR D BARMAN	MR. R K D CHOUDHURY (r-3) MR S P DAS MS. L DEVI (r-3) MR K KALITA
11	I.A.(Civil)/1183/2024 in Cont.Cas(C)/269/2023	FULCHAND HOQUE Versus BIKRAM KAIRI AND 3 ORS.	MR. M R KHANDAKAR	
	WITH Cont.Cas(C)/269/2023	FULCHAND HOQUE Versus BIKRAM KAIRI AND 2 ORS.	MR. M R KHANDAKAR	MR. M NATH (R-1) MR. J HANDIQUE (r-2) MR. K KONWAR MR. A BHATTACHARJEE (R-1) D J CHAKMA (R-1)
<u>ADMISSION</u>				
12	WP(C)/2618/2018 FIXED	DIGANTA KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN	DR. B AHMED (SC, CORPORATION DEPT.) SC, CO OP MR R DHAR (GA, ASSAM) MR. R BORPUJARI,SC, FINANCE DEPTT. MS U DAS(SC, HOUSEFED, R- 2 &3) SC, FINANCE DEPTT.
13	WP(C)/4793/2021 FIXED	THE GAUHATI MAZDOOR CO-OPERATIVE SOCIETY LTD. Versus THE UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA MR. M SAHEWALLA	MR. B K DAS (R-1,2,3,4,5) SC, RAILWAY
14	WP(C)/2875/2022 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR P SARMA	GA, ASSAM MR. B GOGOI (r-3,4) MR P NAYAK (r-3,4) MR A CHALIHA (r-3,4) MR M BHUYAN (r-3,4)
15	WP(C)/5417/2022 FIXED	M/S HAWKS LABORATORY Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS N NEWME	SC, INDUSTRIES AND COMMERCE SC, HEALTH SC, ASIDC
16	WP(C)/5487/2022 B/O	ROHUL AMIN AKAND Versus THE INDIAN OIL CORPORATION LTD AND 4 ORS	MR. A M KHAN MR. R I DEWAN	MR. K N CHOUDHURY (R-1 TO 5) MISS. R R KAKATI (R-1 TO 5) N GAUTAM (R-1 TO 5)
17	WP(C)/6187/2022	BHABESH CH. DAS AND 2 ORS. Versus UNION OF INDIA AND 7 ORS.	MR. A DEKA MR. S BORTHAKUR MS. S KAKATI	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I. SC, G M D A
18	WP(C)/8250/2022	DIPAK BORAH AND 3 ORS., Versus ASSAM PHARMACY COUNCIL AND 5 ORS.	MR R SINGHA MS S PATOWARY	SC, HEALTH
19	WP(C)/4596/2023	M/S ABACUS AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. R HAZARIKA MR. C CHAKRAVARTY MR S SARMA MR D DAS	SC, FINANCE SC, P H E
20	WP(C)/4853/2023	DLIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 8 ORS	MR H K SARMA MRS R DEKA MR. H R DAS	GA, ASSAM MR H GUPTA SC, TRANSPORT SC, FOREST
21	WP(C)/111/2024	SUNIL YADAV AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	MRS. A GAYAN MR. B DEKA (r-1,2,3) DY.S.G.I.
22	WP(C)/138/2024	M/S ASSAM STATE TRANSPORT CORPORATION Versus REGIONAL PROVIDENT FUND COMMISSIONER -I EPFO	MR R M DAS MR. C SHARMA MR N RAHMAN	SC. EPFO

23	WP(C)/148/2024	M/S APEEJAY TEA LIMITED (PROP HAPJAN TEA ESTATE) Versus THE UNION OF INDIA AND 5 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	DY.S.G.I.
24	WP(C)/969/2024	M/S BRIHASPATI TECHNOLOGIES PRIVATE LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR. I CHOWDHURY SR ADV MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, FOREST
25	WP(C)/999/2024	DHANJIT RAJBONGSHI Versus THE STATE OF ASSAM AND 3 ORS	MR B M DEKA MS D MAHANTA MR R.AHMED	GA, ASSAM SC, FINANCE
ORDERS				
26	Cont.Cas(C)/176/2016	DWIPEN DEKA Versus KUJENDRA DOLEY and ORS.	MR.P DAS MR. SURAJIT DUTTA MRR K MOUR MR.R DUBEY MS.A B KAYASTHA MS. I DAS MS.R DAS	MR.N HAQUE(R- 1&2)(R-2) MR. P N GOSWAMI (r-4) MR.A K AZAD(R- 1&2)(R-2) MR. D GOGOI (r-4) MS. M KALITA (r-4) MR.KHAYERUDDIN(R-1&2)(R-2)
27	WP(C)/7289/2021	SMTI. PALASHI NATH MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM SC, FOREST
28	Cont.Cas(C)/333/2022	KAMAL SING BRAHMA Versus ANURAG GOEL, IAS	MR. A BORO MR A BRAHMA	MR. D SAIKIA MR. S BORA MR. S R RABHA
29	Cont.Cas(C)/400/2023	BIRENDRA NATH BHUYAN Versus CHANDAN SARMA AND ORS	MR. P PATHAK MR. A NARZARI MS. S T BOKTH	MR D KALITA (R-3)
30	Cont.Cas(C)/626/2023 FIXED	M/S GLOBAL ASSOCIATES AND ANR Versus DIBYAJYOTI DUWARAH AND 3 ORS	MR. S BORA MS J RAJKUMARI	MR. P N GOSWAMI MR. D GOGOI MR. R R Gogoi
31	Cont.Cas(C)/630/2023 FIXED	M/S EASTER ENTERPRISE AND ANR Versus DIBYAJYOTI DUWARAH AND 3 ORS	MR. S BORA MS J RAJKUMARI	MR. P N GOSWAMI (R-1) MR. D GOGOI(R-1) MR. R R Gogoi(R-1)
32	WP(C)/1073/2024 B/O	BALEN ROY MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM, MS. M M KOTOKY SC. AH&VD (for R/p No. 1 to 4)
33	WP(C)/1494/2024 FIXED	MADHAB SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. R K TALUKDAR MR. D BORAH K BARMAN MS P SINGH	GA, ASSAM MR. M MORE (r-2,3) MR. A BORPUZARI (r-2,3) MR. P K SHARMA (r-2,3)
34	WP(C)/1746/2024 FIXED	SUDEV CH. SAHA AND ANR Versus THE BIHPURIA MUNICIPAL BOARD AND 2 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	
35	WP(C)/1748/2024 FIXED	RADHESHYAM SAHA AND 2 ORS. Versus THE BIHPURIA MUNICIPAL BOARD AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	

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LEAVE NOTE OF ADVOCATES FOR 26/04/2024

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2)	MR D DEKA	03-04-2024	To	27-04-2024
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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

1	WP(C)/541/2012 PART-HEARD, FIXED	GAUTAM TALUKDAR Versus THE UNION OF INDIA and ORS	MR.R MAJUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.S DASGUPTA C.G.C. MRS A GAYANR- 1-5 MRS A GAYANR- 1-5 ASSTT.S.G.I.
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/212/2024	MAHADEV CHOUDHARY AND ANR Versus SUSHAMA MUKHARJI	MR P BHARDWAJ MS. B DEVI	
2 WP(C)/1427/2024 FIXED	MINA SHARMA Versus THE STATE OF ASSAM AND 10 ORS	MR. A K SAHEWALLA MR D GOSWAMI MS Z DOLEY	GA, ASSAM
WITH 3 WP(C)/4598/2023	MINA SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR G N SAHEWALLA MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY MS T J SAHEWALLA	GA, ASSAM MR. J K GOSWAMI MR D J BORO
4 WP(C)/1602/2024 FIXED	JABA DEKA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MR H P GUWALA H P NEOG	GA, ASSAM SC, REVENUE
5 WP(C)/2148/2024 FIXED	H KHELENDRAJEET SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. FARID UZ ZAMAN	GA, ASSAM SC, REVENUE
6 WP(C)/2154/2024 FIXED	MD. KUTUBUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. N N JHA MS M SAHOO MR. MOHIT BERIA	SC, GMC SC, G M D A
7 WP(C)/2183/2024	MOZAKKIR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS.	MS N SAIKIA MS. A. BORA MR A SAIKIA	GA, ASSAM SC, REVENUE
8 WP(C)/2184/2024	RAMANI KT DAS Versus THE STATE OF ASSAM AND 3 ORS	MR M AHMED A. K. KANU MR A. ALI	SC, FOREST
9 WP(C)/2185/2024	BIJAYA CHOUDHURY @ BIJAYA DEVI Versus THE STATE OF ASSAM AND 2 ORS	MR H DAS D BARUAH	SC, HEALTH
10 WP(C)/2186/2024	M/S RKD SDR (JOINT VENTURE) AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN SMTI H DEVI	GA, ASSAM SC, FINANCE
11 WP(C)/2193/2024	MD. DIDAR MIRDHA Versus THE UNION OF INDIA AND 9 ORS.	MR. S K TALUKDAR MR. P KAKATI MS. B. BANIA	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC SC, REVENUE

12	WP(C)/2197/2024	ANJANA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR H BARUAH MR P P PHUKAN MS. D B GOHAIN	SC, A.H and V. DEPT.
13	WP(C)/2203/2024	MD ALAUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MS J AKTAR	GA, ASSAM SC, REVENUE
14	WP(C)/2204/2024	RASHMI HAZARIKA AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR M H AHMED I AMIN MR. O ULLAH	GA, ASSAM SC, REVENUE
15	WP(C)/2218/2024	PAWAN BAID Versus THE UNIION OF INDIA AND 4 ORS.	MR. D SARAF MR. S S GUPTA	SC, GST DY.S.G.I.
16	WP(C)/2228/2024	TAMULPUR BLOCK COMMITTEE BODOLAND PEOPLES FRONT AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	SC, BTC SC, REVENUE
ORDER (IMPLEADMENT OF PARTY)				
17	I.A.(Civil)/1172/2024 in WP(C)/1479/2024	AMPHU ENGTIPI Versus PELE KHEZHIE,	MR. K N CHOUDHURY MR DILIP KR BORA MS N MAHANTA	SC, K A A C
	WITH WP(C)/1479/2024	PELE KHEZHIE Versus THE STATE OF ASSAM AND 6 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM SC, NHIDC SC, K A A C
18	I.A.(Civil)/1174/2024 in WP(C)/1481/2024	NRIPEN SARKAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MRS M BARMAN	GA, ASSAM SC, HEALTH
	WITH WP(C)/1481/2024	NRIPEN SARKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MRS M BARMAN MS. P K DEVI	GA, ASSAM SC, HEALTH
19	I.A.(Civil)/1193/2024 in WP(C)/7805/2022	M/S HOTEL GATEWAY GRANDEUR Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST DY.S.G.I.
	WITH WP(C)/7805/2022	M/S HOTEL GATEWAY GRANDEUR Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST ASSTT.S.G.I.
	WITH I.A.(Civil)/1192/2024 in WP(C)/7805/2022	M/S HOTEL GATEWAY GRANDEUR Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST DY.S.G.I.
ADMISSION				
20	WP(C)/8454/2022 FIXED	SATYABRATA DEY AND 37 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM MR D NATH (R-3 & 4)
	WITH WP(C)/3213/2020	PANCHAM DAS AND 7 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM MR D NATH
22	WP(C)/1064/2021	HARIPADA SAHA AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B CHANDA MR. B HALDAR	GA, ASSAM MR D NATH
23	WP(C)/29/2023	NIBHA PATHAK Versus THE STATE OF ASSAM AND 10 ORS	MS. S B CHOUDHURY M DAS MR. S K DAS	SC, P AND R.D. GA, ASSAM M DAS (R-8) M DAS (R-8)

24	WP(C)/157/2023 FIXED	RONEN WARISA Versus THE STATE OF ASSAM AND 6 ORS	MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, REVENUE DEPARTMENT SC, PWD SC, N C HILLS
25	WP(C)/520/2023	MD. SULTAN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA	SC, TRANSPORT
26	WP(C)/1412/2023	ABDUL GAFUR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR P UPADHYAY MR A UPADHYAY	GA, ASSAM MR. JYOTIRMOY ROY (R5) MR A KALITA (P-6) MR. S SARMA (R5) MR. C CHAKRAVARTY (R5) MR D DAS (R5) SC, REVENUE
27	WP(C)/1477/2023	MAMANI BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE SC, FINANCE
	WITH			
28	WP(C)/3979/2022	RUPAK SARKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE
29	WP(C)/2877/2023 B/O	MAMTAZ BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. R I MONDAL	GA, ASSAM SC, APDCL
30	WP(C)/3413/2023 FIXED	BABBAN CHAUHAN Versus THE STATE OF ASSAM AND 4 ORS	MR R S CHAUHAN	GA, ASSAM
31	WP(C)/4476/2023	NGO PARADISE Versus THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM
32	WP(C)/5101/2023 FIXED	DILIP KUMAR DAS ALIAS DILIP DAS Versus THE STATE OF ASSAM AND 5 ORS	MRS. S ROY	MR. SURAJIT DAS (R-6,7) GA, ASSAM MR. P P DAS (R-6,7) SC, REVENUE
33	WP(C)/5146/2023	M/S JAIHIND PROJECTS LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S MITRA MR A K BORO MR S.MITRA	SC, TAXES
34	WP(C)/5315/2023	SARALA PATIRI Versus THE STATE OF ASSAM AND 3 ORS	MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	GA, ASSAM MS G HAZARIKA (R-1) MS S BARUAH (R-3) MR. S BORAH (R-2 & 4) SC, G M D A
35	WP(C)/5845/2023	SILWANTI HEMROM Versus THE STATE OF ASSAM AND 4 ORS	MR. W RAHMAN	SC, REVENUE
36	WP(C)/5850/2023	SWARNA BURAGOHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. W RAHMAN MR M RAHMAN	MR. S BARUAH, GA, ASSAM MS G HAZARIKA, SC, REVENUE MR B GOGOI, SC, FINANCE
37	WP(C)/5883/2023 B/O	ANIMA GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MS D KALITA MS A ZAHAN	GA, ASSAM SC, NF RLY SC, FINANCE SC, REVENUE
38	WP(C)/6356/2023 B/O	ANJUMANI DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	GA, ASSAM SC, REVENUE SC, FINANCE
39	WP(C)/6821/2023 B/O	BIMALA NATH Versus THE STATE OF ASSAM AND 6 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, FINANCE SC, REVENUE
40	WP(C)/7046/2023 FIXED	DHANJIT KUMAR PATHAK Versus THE UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST DY.S.G.I.

41	WP(C)/7514/2023	KALU KHAN Versus THE STATE OF ASSAM AND 4 ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM SC, FINANCE SC, PWD
42	WP(C)/7586/2023	MINTU MAHANTA Versus THE STATE OF ASSAM AND 2 ORS	MR. DITUL DAS MS TINLUNG	GA, ASSAM SC, REVENUE
43	WP(C)/1235/2024 B/O	SAFILE DAS AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MS J AKTAR	GA, ASSAM SC, BTC SC, REVENUE
44	WP(C)/1689/2024 FIXED	BABUL HUSSAIN AND 129 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM SC, REVENUE
45	WP(C)/1707/2024 FIXED	MIR SIRAJUL HOQUE AND 388 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR A W AMAN MR. J ABBAS MR M HANDIQUÉ	GA, ASSAM SC, REVENUE
ORDERS				
46	WP(C)/1499/2023 FIXED	KAMAL KUMAR HARLALKA AND 10 ORS Versus PUNJAB NATIONAL BANK AND 3 ORS	DR. ASHOK SARAF MR. B SARMA MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA MR. G. DUTTATRAY	MR SISHIR DUTTA (FOR PNB) MS S MOCHAHARI (FOR PNB) MR. S DUTTA (FOR PNB) SC, PNB
47	WP(C)/5560/2023	NABA KISHOR DEB Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR G JALAN MR H P GUWALA	GA, ASSAM MR. S BANIK (r-6) MR P NAYAK (R-1) SC, HOUSING AND URBAN AFFAIRS
48	Cont.Cas(C)/80/2024	NAYANJYOTI KHATANIAR Versus RAJ CHAKRABORTY AND 3 ORS.	MR. M DAS P BORAH	MR. R DHAR (r-1) MS TOSHISENLA (r-1) A LONGKUMER (r-1)
49	Cont.Cas(C)/143/2024	AMPHU ENGTIPI Versus TENSING RONGPI	MR. K N CHOUDHURY MR DILIP KR BORA MS N MAHANTA	
50	WP(C)/287/2024	JAHIDUL ISLAM MULLAH Versus THE STATE OF ASSAM AND 7 ORS	MD. S Z B AKLAS MR. A M S MAZUMDER	GA, ASSAM SC. REVENUE
51	WP(C)/499/2024	LILIMA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MR. F A HASSAN MS. U NANDA	GA, ASSAM
52	I.A.(Civil)/1156/2024 IN WP(C)/3745/2021 (D/O), WP(C)/614/2021 (D/O) in WP(C)/3745/2021	ASSAM (BHOPELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO- CAMP) Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR A D CHOUDHURY MR G RAHUL MR. D M NATH MR. D CHOUDHURY	SC, FOREST SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 26/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024

12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
14)	MR P C DEY	26-04-2024	To	04-05-2024
15)	S BORGOHAIN	23-04-2024	To	26-04-2024
16)	MR M AHMED	25-04-2024	To	26-04-2024
17)	MR S K SARKAR	26-04-2024	To	26-04-2024
18)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
19)	MR. O LASKAR	25-04-2024	To	30-04-2024
20)	MR. B P SINHA	25-04-2024	To	03-05-2024
21)	MR. N J GOGOI	25-04-2024	To	26-04-2024
22)	MR. D DEKA	23-04-2024	To	29-04-2024
23)	MR. S K SINHA	25-04-2024	To	22-05-2024
24)	MR. DITUL DAS	25-04-2024	To	26-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,26th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/189/2024 B/O, WITH OFFICE NOTE	ABUL KALAM AZAD Versus POMI BARUAH	MR. A ALI MR. Y ALI	
2 WP(C)/537/2024 B/O	CHAMPAK SONOWAL Versus THE UNION OF INDIA AND 3 ORS	MR. R SARMA MR. K KONWAR	MRS. R DEVI ASSTT.S.G.I.
3 WP(C)/1725/2024 FIXED	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT SC, FINANCE
4 WP(C)/1877/2024 FIXED	DIRU CHETIA Versus THE UNION OF INDIA AND 4 ORS.	MR. S SUTRADHAR	MR. B DEKA (R-1,2,3,4) DY.S.G.I.
5 WP(C)/2198/2024 B/O	HARSHA JYOTI PHUKAN AND 158 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. U SAIKIA MR. S D ROY MS. S SARMA	GA, ASSAM DY.S.G.I.
ADMISSION			
6 WP(C)/3534/2017 FIXED	RAIHANA AKHTAR Versus THE STATE OF ASSAM and 7 ORS.	MR.M A I HUSSAIN MRA R BHUYAN	SC, APSC SC, HEALTH
7 WP(C)/4287/2017 FIXED	MONIKA DAS Versus THE STATE OF ASSAM and 8 ORS.	MR.P K GOSWAMI MR.B HUSSAIN MRA BARMAN MR M BARDOLOI	MS S MOCHAHARI (RES. 3 TO 9) MR SISHIR DUTTA (RES. 3 TO 9) MR. SIDHANT DUTTA (RES. 3 TO 9) SC, HEALTH
8 WP(C)/7804/2017 FIXED	EXTC-61624-RECT/BB SAHAB SINGH Versus THE UNION OF INDIA and 3 ORS.	MS U DAS MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH	MRS. R DEVI (CGC) ASSTT.S.G.I.
9 WP(C)/654/2018 FIXED	DHRUBAJYOTI DEKA Versus THE STATE OF ASSAM AND ORS.	MS. B BHUYAN MS. N BORAH	SC, FCSCA GA, ASSAM MR A CHALIHA, SC, FINANCE

10	WP(C)/7576/2018 FIXED	KHAGENDRA NATH BARO Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	SC, WATER RESOURCE
11	WP(C)/8101/2018 FIXED	DEBOJIT SAIKIA Versus THE INDIAN OIL CORPORATION LTD AND 3 ORS.	MR. M SARMA MS. I GOHAIN MS J A AHMED MS. R DEKA	MR. A K BHATTACHARYYA (R4) MR. K N CHOUDHURY MR. K N CHOUDHURY MR D K BHATTACHARYYA (R4) MS R B DEB (R4) MR. K K BHATTACHARYYA (R4) MR. M MAHANTA MS. R DEKA MISS. R R KAKATI MR. D J DAS SC, I O C
12	WP(C)/1350/2020 B/O, WITH OFFICE NOTE	SABIKUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR M CHOUDHURY MR RIZWAN YASIN	SC, HIGHER EDU SC, APSC MS. P BHATTACHARYA (R- 6) MR B P BORAH (R-5) MR. A BORUA (R-6) MR P J DUTTA (R-5) MR B S DEKA (R-6) MR R S RONGHANG
13	WP(C)/4336/2020 FIXED	RAJESH KUMAR GURUNG Versus UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR MR. B HAZARIKA	MR. B CHAKRAVARTY (C.G.C.) ASSTT.S.G.I.
14	WP(C)/5820/2021 FIXED	JOY NARAYAN SARMA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI MR. A R TAHBILDAR	SC, P H E SC, FINANCE
15	WP(C)/4942/2022 FIXED	MD. NUR ISLAM ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A SARMA MR. K KALITA MS G SWAMI	SC, CO OP GA, ASSAM
16	WP(C)/2829/2023 FIXED	PINKU DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. H. BURAGOHAIN MS A DEVI MR R SINGH MS. H BORAH	SC, EDU SC, SEBA SHRI T CHUTIA
	WITH			
17	WP(C)/2831/2023 WITH OFFICE NOTE	IPSHITA DUTTA BORUAH AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS A DEVI MR. H BURAGOHAIN MR R SINGH MS. H BORAH MS. M BURAGOHAIN	SC, SLRC SC, EDU SC, SEBA
18	WP(C)/5886/2023 FIXED	BABY DAS (ROY) Versus THE STATE OF ASSAM AND 4 ORS	MR SISHIR DUTTA MR. S DUTTA	GA, ASSAM MR B SINHA (R-5) MR. H ISLAM (R-5) SC, FINANCE SC, WATER RESOURCE
19	WP(C)/6192/2023 FIXED	KASHYAP JYOTI BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR M CHOUDHURY MR P J DAS	SC, P AND R.D. GA, ASSAM
20	WP(C)/6749/2023 FIXED	SALIMUDDIN SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. R SARMA	GA, ASSAM MR. J K GOSWAMI (R-1-6) ASGA, ASSAM MR P NAYAK (R- 7)SC,FINANCE DEPT, ASSAM SC, FINANCE

21	WP(C)/6815/2023 B/O	BINOD KUMAR DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM
WITH				
22	WP(C)/7962/2022	BINOD KUMAR DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	GA, ASSAM SC, AG MR. J K GOSWAMI MR P NAYAK MD. A HASSAN SC, GAD ADDL GA,ASSAM
23	WP(C)/7147/2023 FIXED	JITUMANI DAS AND 303 ORS Versus UNION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM C.G.C. C.G.C. MRS. A GAYAN MRS. A GAYAN DY.S.G.I.
ORDERS				
24	Cont.Cas(C)/386/2022 FIXED	SMTI SABETERA BIBI @ SABTERA BIBI Versus NIRAN CHANDRA GOGOI	MR. JUNM LASKAR MS N KHATUN	MR B DEURI
25	Cont.Cas(C)/641/2022 FIXED	DEBEN TALUKDAR Versus DIGANTA BARUA AND ORS.	MR. J SARMAH	MR. A N I HUSSAIN (R-2) MR. I BORTHAKUR SC, P H E
26	Cont.Cas(C)/666/2022 FIXED	SUCHITRA BALA ROY Versus M K YADAVA AND 2 ORS	MR. J KALITA	MR. P N GOSWAMI (R1)
27	Cont.Cas(C)/745/2023 FIXED	SOURAV BARUAH Versus BHASKAR PEGU	MR P C DEY MR BASAB DEY	
28	I.A.(Civil)/1011/2024 FIXED in WP(C)/1443/2024	THE BRAHMAPUTRA CRACKER AND POLYMER LIMITED Versus SUBRATA KUMAR PAL AND 5 ORS	MR. S MITRA MR. S MITRA MR A K BORO MR. R. RAMEEZ	MR SISHIR DUTTA MR S DUTTA DY.S.G.I.
WITH				
	WP(C)/1443/2024	SUBRATA KUMAR PAL Versus THE UNION OF INDIA AND 6 ORS	MR SISHIR DUTTA MR S DUTTA	MR. S MITRA (R-2,3) MR. D J DAS (R-1,2) MR A K BORO (R-2,3) MR. R. RAMEEZ (R-2,3) DY.S.G.I. MR S.MITRA (R-2,3)
29	I.A.(Civil)/1085/2024 FIXED in WP(C)/7054/2023 WITH WP(C)/7054/2023	PRASANTA KONWAR Versus THE STATE OF ASSAM AND 5 ORS	MR. J PATOWARY MR. J PATOWARY MR. D J DAS	GA, ASSAM SC, FINANCE DEPTT.
		PRASANTA KONWAR Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 26/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024

7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
14)	MR P C DEY	26-04-2024	To	04-05-2024
15)	S BORGOHAIN	23-04-2024	To	26-04-2024
16)	MR M AHMED	25-04-2024	To	26-04-2024
17)	MR S K SARKAR	26-04-2024	To	26-04-2024
18)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
19)	MR. O LASKAR	25-04-2024	To	30-04-2024
20)	MR. B P SINHA	25-04-2024	To	03-05-2024
21)	MR. N J GOGOI	25-04-2024	To	26-04-2024
22)	MR. D DEKA	23-04-2024	To	29-04-2024
23)	MR. S K SINHA	25-04-2024	To	22-05-2024
24)	MR. DITUL DAS	25-04-2024	To	26-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 26th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II, III, IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6898/2023 FIXED	HIRANYA SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	GA, ASSAM MR. T C CHUTIA, ADDITIONAL SENIOR GOVT ADVOCATE (R-2,3,4) MS G HAZARIKA, SC, REVENUE DEPARTMENT.
2	WP(C)/7051/2023	BIMAL TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. A H M R CHOUDHURY MR. A WAHAB	GA, ASSAM SC, AG
3	WP(C)/402/2024 FIXED	DR. DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MS N BEGUM	MR. A K DUTTA (r-1 to 5) DY.S.G.I.
4	WP(C)/851/2024 FIXED	DR. BIRENDRA KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S P DAS MR A ALAM MS C BORA	GA, ASSAM SC, AG SC, HEALTH
5	WP(C)/1204/2024 FIXED	MINATI BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. C BHATTACHARYYA MR R DAS	GA, ASSAM SC, SEC. EDU. SC, FINANCE
6	WP(C)/1364/2024 FIXED	MD. BAHARUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, ELEM. EDU
7	WP(C)/1429/2024 FIXED	ISMAIL ALI Versus THE STATE OF ASSAM AND 8 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN S MEDHI	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
8	WP(C)/1525/2024	SANJAY KR BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR B SINHA MR. H ISLAM	SC, CO OP SC, ELECTION COMMISSION.

9	WITH WP(C)/1532/2024	NUR AHMED LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR B SINHA MR. H ISLAM	SC, CO OP SC, ECI
10	WP(C)/2188/2024	MD. ABDUL HANNAN RAJBARBHUIYA Versus THE UNION OF INDIA AND 3 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	DY.S.G.I.
11	WP(C)/2199/2024	KALICHARAN DUTTA Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR B D DAS MR H K SARMA MR J LOTHIA	SC, APDCL SC, AEGCL
12	WP(C)/2214/2024	NOORUDDIN AHMED AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR P BHARDWAJ MS. B DEVI	SC, ELEM. EDU
<u>ORDER (STAY VACATING)</u>				
13	I.A.(Civil)/728/2024 FIXED in WP(C)/1658/2022 WITH WP(C)/1658/2022	THE STATE OF ASSAM, Versus TAKAR ETE	MR P N SARMA	MR B SINHA MR B SINHA
		TAKAR ETE Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. S SAIKIA	SC, EDU
14	WITH WP(C)/4026/2023	TAKAR ETE Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. S SAIKIA	SC, EDU
<u>ORDER NO STEPS</u>				
15	WP(C)/5830/2022	SMTI SANMATI CHAUHAN AND 4 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, AG SC, FINANCE
<u>ADMISSION</u>				
16	WP(C)/2227/2019 B/O	NITYANANDA SARKAR AND 69 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR H K DAS MR. N BARUAH MR. M SARMA MR. U PATHAK MR N K SARMA	SC, ELEM. EDU MR S BORA (R-5&6) SC, FINANCE
17	WP(C)/7576/2019	QUEEN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR A N AHMED MR. K M HALOI MR. B DAS	MR J K PARAJULI (SC, HANDLOOM AND TEXTILE) MS. P BHATTACHARYA MS. P MAHANTA MR H TALUKDAR (R-5) MR. P K MUNIR, SC,KHADI AND VILLAGE INDUSTRIES BOARD(R-2) MR. A BORUA B R BRAHMA (R-5)
18	WP(C)/1048/2020	LASHMI BARMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A MANNAF MRS. A KHANAM	SC, AG (A AND E), P CHAKRABORTY GA, ASSAM SC, AG SC, FINANCE DEPTT., R BORPUJARI
19	WP(C)/1851/2020	GITA DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR J CHUTIYA SC, AG MS. S KEMPRAI	SC, PNRD GA, ASSAM SC, FINANCE
20	WP(C)/2753/2020	BASAB RANJAN DEB Versus THE STATE OF ASSAM AND 4 ORS.	MR. Y S MANNAN MR. L R MAZUMDER MR H ROHMAN MR. A Z AHMED	GA, ASSAM MR. S S ROY, GA, ASSAM (R-2,4) MR B GOGOI, SC, PWD (R- 1,3,5)

21	WP(C)/3977/2020	PRAMOD CHANDRA THAKURIA Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS.	MR. T DEURI MR. G C DEKA	SC, GMC
22	WP(C)/3786/2021 B/O	SABITA SUTRADHAR Versus THE STATE OF ASSAM AND 7 ORS	MR H DAS	SC, ELEM. EDU SC, AG SC, FINANCE SC, K A A C
23	WP(C)/4721/2021 B/O	DR. MITALI SARMA Versus THE STATE OF ASSAM AND 10 ORS	K U AHMED MS P SARMA MS N HASAN	MR. P R MAHANTA SC, HIGHER EDU MR. S K DAS (R-4) MR. A CHAMUAH (r 12) MR R KARIM (R-4) MR D BARMAN (R-4) MS. K BARPUJARI SC, UGC
24	WITH WP(C)/6543/2021	DR ARCHANA GOGOI Versus THE STATE OF ASSAM AND 9 ORS	K U AHMED MS P SARMA MS N HASAN	SC, HIGHER EDU
25	WP(C)/5345/2021 WITH WP(C)/5331/2021 (D/O)	AHMED HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR. R BORPUJARI MR A CHALIHA (SC, FINANCE) SC, P H E
26	WITH WP(C)/5293/2021	SAMIRAN DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR A CHALIHA (SC, FINANCE) SC, P H E
27	WITH WP(C)/5339/2021	RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR A CHALIHA (SC, FINANCE) SC, P H E AG, ASSAM
28	WITH WP(C)/5343/2021	MD. HIBJUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR A CHALIHA (SC, FINANCE) SC, P H E AG, ASSAM
29	WITH WP(C)/5417/2021	SRIKANTA MONI SINGHA Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR A CHALIHA (SC, FINANCE) SC, P H E
30	WITH WP(C)/5418/2021	SUNIT BHUSAN MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR. S K MEDHI (R-6) MR A CHALIHA (SC, FINANCE) SC, P H E
31	WITH WP(C)/6315/2022	DHIRENDRA ROY @ DHIRENDRA KUMAR ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, AG MR A CHALIHA, SC, FINANCE DEPTT. (R-7) SC, P H E
32	WITH WP(C)/1501/2023	BAHAR UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, AG SC, P H E
33	WITH WP(C)/2563/2023	APURBA CHAKRABORTY Versus THE STATE OF ASSAM AND 6 ORA.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM SC, AG MR A CHALIHA, SC, FINANCE DEPARTMENT, SC, WATER RESOURCE

34	WP(C)/5914/2021 B/O	UJJAL KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, SEC. EDU.
35	WP(C)/1240/2022 FIXED	DHANANJOY GHOSH Versus THE GENERAL MANAGER (HR, NCC) AND 6 ORS.	MR. S BISWAS MS D DEVI	MR S DUTTA (r-6) MR. B BARMAN MR. B BARMAN MR. S S ROY (r-5) MS. S. MOCHAHARI (r-6) MR. S DUTTA (r-6) ASSTT.S.G.I.
36	WP(C)/1269/2022	RAMA SHANKAR RAI Versus THE STATE OF ASSAM AND 5 ORS	MR. N ANAND MR. A K SINGH	GA, ASSAM SC, SEC. EDU. SC, FINANCE
37	WP(C)/1368/2022	MANIK CH. BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS	MR B SINHA MR. S UPADHAY	SC, HEALTH SC, FINANCE
38	WP(C)/2540/2022	NILO BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR A NATH MS. S AHMED MS M BARO	GA, ASSAM SC, WPT AND BC SC, FINANCE
39	WP(C)/2790/2022	BHABENDRA KUMAR BAISHYA AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MR. M ISLAM	SC, P AND R.D. GA, ASSAM SC, FINANCE
40	WP(C)/5249/2022 WITH OFFICE NOTE	CHAYNA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	SC, AG SC, PWD
41	WP(C)/6561/2022	RUBI SAIKIA BHOWMIK Versus THE STATE OF ASSAM AND 7 ORS	MR. S C BISWAS MS. J GHOSH	SC, AG (A AND E) GA, ASSAM SC, P H E SC, FINANCE
42	WP(C)/7512/2022 FIXED	SMTI. RENUKA DEVI AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A R MEDHI MS C DAS MR P C R MEDHI	SC, ELEM. EDU GA, ASSAM MR A CHALIHA, SC, FINANCE DEPTT., ASSAM
43	WP(C)/8091/2022	JYOTSHNA BORTHAKUR Versus THE STATE OF ASSAM AND 7 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	GA, ASSAM SC, AG SC, SOCIAL JUSTICE & EMPOWERMENT DEPARTMENT SC, FINANCE
44	WP(C)/2065/2023 B/O	BIREN BORAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. P TALUKDAR MS D ANGANA	SC, PWD ROAD MR. S K MEDHI, ACCOUNTANT GENERAL (A&E) MD. A HASSAN, ACCOUNTANT GENERAL (A & E), ASSAM DY.S.G.I. SC, FINANCE
45	WP(C)/2176/2023 FIXED	BONOJYOTSNA DAS Versus THE STATE OF ASSAM AND 11 ORS.	MRS. R S CHOWDHURY MR. S BISWAKARMA MS G DAS R. CHAUHAN	GA, ASSAM SC, AG SC, SOCIAL JUSTICE AND EMPOWERMENT SC, P H E SC, HEALTH SC, FINANCE
	WITH			
46	Cont.Cas(C)/222/2023	BONOJYOTSNA DAS Versus KAILASH KARTHIK AND 3 ORS.	MRS. R S CHOWDHURY MR. S BISWAKARMA MS G DAS R. CHAUHAN	
47	WP(C)/3403/2023	PHULENDRA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE

48	WP(C)/5093/2023 FIXED	SUDARSHANA BATSHAH Versus THE STATE OF ASSAM AND 4 ORS	MR. Y S MANNAN MR. U K GOSWAMI MS. J DEKA MS. A TALUKDAR	SC, RMSA MR. N HAQUE (r-7,8) MR. A K AZAD (r-7,8) SC, SEC. EDU.
49	WP(C)/5605/2023 B/O	AMAR CHANDRA SARMA Versus THE STATE OF ASSAM AND 7 ORS	MR. A D CHOUDHURY	GA, ASSAM SC, AG SC, FINANCE DEPTT.
50	WP(C)/6283/2023 B/O	KRISHNA DEY BHOWMIK Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU.
51	WP(C)/6753/2023 B/O	CHANDRA KANTA SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA	SC, ELEM. EDU GA, ASSAM
52	WP(C)/7617/2023 FIXED	ANITA DUTTA ALIAS ANITA KAUNDA Versus THE STATE OF ASSAM AND 9 ORS	ANUBRATA DUTTA MR M SAHEWALLA MS T J SAHEWALLA	GA, ASSAM SC, AG MRS DIPANJALI BORPUJARI (r-10) SC, SEC. EDU.
53	WP(C)/1517/2024 FIXED	MOHI UDDIN @ MAHEJ UDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	SC, EDU
ORDERS				
54	WP(C)/2883/2022	RAJISH BATHARI @ RAJESH BATHARI AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H TALUKDAR B R BRAHMA	GA, ASSAM SC, PWD SC, FINANCE SC, DIMA HASAO
55	WP(C)/3095/2022	SMT. CHAYA DAS Versus THE UNION OF INDIA AND 3 ORS.	MS. M DEVI MR. A DEY MR. A DAS	MR. K GOGOI MR. J ABBAS (R-4) MR M HANDIQUE (R-4) MR. M ISLAM (R-4) SC, NF RLY
56	MC/63/2023 B/O, WITH WP(C)/7058/2015 (D/O) in WP(C)/7058/2015	SOLIM UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR	SC, ELEM. EDU SC, FINANCE
57	WP(C)/3150/2023 FIXED	ZAHIDA KHATUN @ JAHIDA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MD. B HUSSAIN	SC, SEC. EDU. SC, FINANCE
58	WP(C)/2/2024	NAYAN MONI CHETIA Versus THE STATE OF ASSAM AND 6 ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. S AHMED	MS. SUDAKSHINA K. (r-4,6,7) MS. P BARUAH (r-4,6,7) SC, SEC. EDU.

HEARING

59	WP(C)/935/2023 FIXED	PARAMA BORA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR N Z CHOUDHURY	SC, SEC. EDU.
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LEAVE NOTE OF ADVOCATES FOR 26/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024

11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
14)	MR P C DEY	26-04-2024	To	04-05-2024
15)	S BORGOHAIN	23-04-2024	To	26-04-2024
16)	MR M AHMED	25-04-2024	To	26-04-2024
17)	MR S K SARKAR	26-04-2024	To	26-04-2024
18)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
19)	MR. O LASKAR	25-04-2024	To	30-04-2024
20)	MR. B P SINHA	25-04-2024	To	03-05-2024
21)	MR. N J GOGOI	25-04-2024	To	26-04-2024
22)	MR. D DEKA	23-04-2024	To	29-04-2024
23)	MR. S K SINHA	25-04-2024	To	22-05-2024
24)	MR. DITUL DAS	25-04-2024	To	26-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 26th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1203/2024	GURMUKH SINGH Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
2	Bail Appln./1207/2024	ASIF IKBAL HUSSAIN Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM	PP, ASSAM
MOTION				
3	Crl.Rev.P./153/2024	FIROJ ALI @ RAJU Versus THE STATE OF ASSAM AND ANR.	MR D K MEDHI	
4	Crl.Rev.P./161/2024	ABHIJIT SAIKIA Versus THE STATE OF ASSAM	MS N SAIKIA	PP, ASSAM
5	Crl.Pet./433/2024	GAJIUR RAHMAN Versus MALLIKA BEGUM	MR. D GOGOI MR. R BORA MS V.GURUNG	
6	Crl.Pet./434/2024	ABDULLAH KHAN Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY	PP, ASSAM
7	Crl.Pet./435/2024	GAUTAM ROY Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
8	Crl.Pet./482/2024	MD MAMTAJ ALI Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
9	Crl.Pet./483/2024	JYOTI DAGA AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI MS B CHAUHAN	PP, ASSAM
10	Crl.Pet./484/2024	MD. RUPSAN ALI @ RUPSAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM

11	Crl.Pet./485/2024	BARUN GOGOI AND ANR Versus GUNIN BURAGOHAIN AND ANR	MR D KALITA	PP, ASSAM
12	AB/1003/2024 FIXED	SUJOY DAS Versus THE STATE OF ASSAM	MR. B HALDAR MS S. BASAK S K DAS	PP, ASSAM
13	AB/1015/2024 WITH OFFICE NOTE	MANIK CH DEBNATH Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	PP, ASSAM
14	AB/1073/2024	INDESWAR PEGU Versus THE STATE OF ASSAM	MR M R ADHIKARI MS M BORAH	PP, ASSAM
15	AB/1078/2024	SHALIM UDDIN MOZUMDER @ DR. SALIM UDDIN MAJUMDER Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
16	AB/1080/2024	NUR AMIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR S NOWAJ MR. N MAHAJAN	PP, ASSAM
17	AB/1082/2024	BIKASH RAHANG Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
ADMISSION				
18	Crl.Pet./635/2018 WITH LCR 1 FILE(SCANNED COPY), FIXED	UTPAL NANDI Versus THE STATE OF ASSAM AND ANR.	MR. D P BORAH MR. A BHATTACHARJEE MR. D J KAPIL	MR. D K CHOMAL (R2) PP, ASSAM MR. A S BHATRA (R2)
19	Crl.Pet./142/2022 FIXED	CHAND MIYA AHMED Versus THE STATE OF ASSAM AND ANR	MR. I CHOUDHURY R L CHUTIA MS K BORAH	PP, ASSAM
20	Crl.Pet./556/2023	KANGKAN NATH Versus THE STATE OF ASSAM AND ANR	SIRAJ CHOUDHURY B ALI SK MS. S SULTANA	MR. K K DUTTA (R-2) MR. B GOGOI (R-2) MR. DEBANUJ DUTTA (R-2) PP, ASSAM
21	Crl.Pet./1021/2023 FIXED	SADDAM HUSSAIN AND ANR Versus THE STATE OF ASSAM AND ANR	MD K RAHMAN MR. N. ISLAM	MD. H BHUYAN (R-2) A TALUKDAR (R-2) PP, ASSAM
22	Crl.Pet./1284/2023 WITH LCR 1 FILE	RUSHWAD ALAM @ ROUSHAN KHAN @ LAKHMI Versus THE STATE OF ASSAM	SIRAJ CHOUDHURY B ALI SK MS. S SULTANA	PP, ASSAM
23	Crl.Pet./1406/2023 WITH LCR 3 FILES(SCANNED COPY)	HEMANTA GOGOI ALIAS KON GOGOI Versus THE STATE OF ASSAM AND ANR	DR R C BORPATRA GOHAIN MR. D GOSWAMI MRS. S BORPATRA GOHAIN MS. P MEDHI	PP, ASSAM
24	Crl.Pet./52/2024 WITH LCR 1 FILE(SCANNED COPY)	UBAIDUR RAHMAN @ UBAIDUL HOQUE AND ANR Versus THE STATE OF ASSAM	MD K RAHMAN MR. SAIDUL ALOM	PP, ASSAM
25	Crl.A./98/2024	SHYAM LAL KAIRI Versus SMTI. SAKUNTALA KAIRI	MS. P BHATTACHARYA MR T GOGOI	
26	Crl.Pet./168/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	BIJAY GUPTA @ BIJAY KUMAR GUPTA Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA MS B SARMA	PP, ASSAM
27	Crl.Pet./385/2024	KUNDAL SINGHA Versus THE STATE OF ASSAM	MRS. R RONGMEI MS. S DEVI MS. K L R YANTHAN MR P UPADHYAYA	PP, ASSAM
BAIL HEARING (BA)				
28	Bail Appln./671/2024 FIXED	IUNUCH ALI @ EUNUCH ALI Versus THE STATE OF ASSAM	MR. N J DUTTA Z ROHMAN MS S R KALITA	PP, ASSAM

29	Bail Appln./815/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. SAHADUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
30	Bail Appln./1050/2024	BISHWAJIT DAS AND ANR. Versus THE STATE OF ASSAM	MR A H AHMED	PP, ASSAM
BAIL HEARING				
31	AB/2029/2023 FIXED	MD. EYASIN ALI Versus THE STATE OF ASSAM	MR. N SARKAR MS. S K NARGIS MS. A MESEN MS S BEGUM	PP, ASSAM
32	AB/3431/2023	ABU HANIFA Versus THE STATE OF ASSAM	MR A SHARMA MR I AHMED	PP, ASSAM
33	AB/3432/2023	FATEMA KHATUN Versus THE STATE OF ASSAM	MR A SHARMA MR I AHMED	PP, ASSAM
34	AB/3433/2023	ABDUL KARIM Versus THE STATE OF ASSAM	MR A SHARMA MR I AHMED	PP, ASSAM
35	AB/207/2024 FIXED	ROBIN RABHA AND ANR Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR A N AHMED	PP, ASSAM
36	AB/392/2024	MD. HABIBUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
37	AB/620/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MAHIDUL ALI KHA Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
38	AB/648/2024 FIXED	GOLAK KALITA AND ANR Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. M R Z CHOUDHURY MR S H MAHMUD MS. B CHETIA	PP, ASSAM
39	AB/969/2024 FIXED	MUSHTAQ AHMED Versus THE STATE OF ASSAM	MR. S C BISWAS MR. B U LASKAR	PP, ASSAM
40	AB/1000/2024 FIXED	MD. SAMSUL HOQUE Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
ORDERS				
41	CRL.A(j)/113/2019 6 Y 2 M 10 D.:WITH LCR 2 FILES AND P.B.	ANANDA KHERUAR Versus THE STATE OF ASSAM	MR. A BARUAH, LEGAL AID COUNSEL	PP, ASSAM
42	I.A.(CrI.)/554/2022 FIXED in CrI.Rev.P./7708/2022 WITH CrI.Rev.P./7708/2022 (Filing Number)	DAITHUN DAIMARY Versus THE STATE OF ASSAM AND ANR (A)	MR. M K BORO MR. M K BORO	PP, ASSAM
43	CrI.Pet./559/2022 WITH LCR 2 FILES(SCANNED COPY)	PRABIN BORDOLOI Versus THE STATE OF ASSAM AND ANR.	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM
44	CrI.Pet./324/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	KAMRUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MR S H SIKDAR MD IMRAN	PP, ASSAM
HEARING				
45	CrI.Pet./618/2023 WITH LCR 3 FILES, FIXED	DR. RAJU SAKTHIVEL Versus CENTRAL BUREAU OF INVESTIGATION , ACB AND ANR.	MS. N BORDOLOI MR. S RAJ GANESH	SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 26/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
14)	MR P C DEY	26-04-2024	To	04-05-2024
15)	S BORGOHAIN	23-04-2024	To	26-04-2024
16)	MR M AHMED	25-04-2024	To	26-04-2024
17)	MR S K SARKAR	26-04-2024	To	26-04-2024
18)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
19)	MR. O LASKAR	25-04-2024	To	30-04-2024
20)	MR. B P SINHA	25-04-2024	To	03-05-2024
21)	MR. N J GOGOI	25-04-2024	To	26-04-2024
22)	MR. D DEKA	23-04-2024	To	29-04-2024
23)	MR. S K SINHA	25-04-2024	To	22-05-2024
24)	MR. DITUL DAS	25-04-2024	To	26-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,26th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

**[THIS BENCH WILL TAKE UP MAC. APPEAL MATTERS
AND MATTERS PERTAINING TO TRANSFER, PENSION,
SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES
RELATING TO CIVIL BENCH-II & III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/508/2022	TULTUL BARUA Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MRS. C DAS	SC, SEC. EDU. SC, FINANCE DEPTT.
2	WP(C)/3213/2022	CT/GD NO. 103600190 ROHIT KUMAR Versus THE UNION OF INDIA AND 5 ORS	MR. R K TALUKDAR MR. D BORAH	ASSTT.S.G.I.
3	WP(C)/3247/2022	EX NO. 5007435A RIFLEMAN (GENERAL DUTY) M. LAWRENCE Versus UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR. C K S BARUAH ASSTT.S.G.I.
4	WP(C)/3259/2022	INDRANI DAS Versus THE STATE OF ASSAM AND ANR	MR. S KATAKI MS. R DUTTA	GA, ASSAM
5	WP(C)/5223/2022	VIJAY KUMAR L AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY	GA, ASSAM SC, FINANCE
6	WP(C)/7290/2022	BALENDRA KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, ELEM. EDU SC, AG SC, SEC. EDU.
7	WP(C)/7322/2022	PREMNATH BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS.	MR. N J DUTTA MR A BASUMATARY	SC, P AND R.D. MR. B CHOUDHURY SC, BTC (R-5)
8	WP(C)/7643/2022	MISS BHAKU LAHKAR Versus THE STATE OF ASSAM AND 4 ORS	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	GA, ASSAM SC, AG
9	WP(C)/7876/2022	BASANTA KUMAR HALOI Versus THE ASSAM STATE TRANSPORT CORPORATION AND 3 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, TRANSPORT SC, A S T C SC, FINANCE
10	WP(C)/8063/2022	PABITRA HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR H BEZBARUA MR. P BOIRAGI MR. S J SARMAH MR R DAS	SC, HEALTH SC, FINANCE
11	WP(C)/1064/2023	MRS TASMINA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA	SC, ELEM. EDU

12	WP(C)/4832/2023	SAMAR CH. BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS	MR G BAISHYA MS. P DAS	SC, BTC SC, FOREST SC, FINANCE DEPTT.
	WITH			
13	WP(C)/4839/2023	CHANDAN MOHAN BRAHMA Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MS. P DAS	SC, BTC SC, FOREST SC, FINANCE
14	WP(C)/5005/2023	SAMIRAN PANCHANAN Versus THE STATE OF ASSAM AND 2 ORS	MR. A DEKA	SC, ELEM. EDU SC, FINANCE
15	WP(C)/6716/2023	ASHIMANANDA BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR M A ISLAM MR J I MONDAL	GA, ASSAM
16	MACApp./170/2024	PUTUL THAKURIA AND ANR. Versus ICICI LOMBARD GENERAL INSURANCE CO. LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	
17	MACApp./171/2024	NAMITA DAS AND 4 ORS. Versus HDFC ERGO GENERAL INSURANCE CO. LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	
ORDERS				
18	MACApp./202/2019 WITH LCR	UNITED INDIA INSURANCE CO. LTD., Versus SMTI. RUMA SUTRADHAR AND 3 ORS.	MR. K K BHATTA MS JONA TALUKDAR MS. R DEVI	MR. B K SEN MS M DAS
	WITH			
19	MACApp./445/2022	RUMA SUTRADHAR AND 2 ORS Versus UNITED INDIA INSURANCE CO. LTD. AND ANR	MR. B K SEN MS. J BAISHYA MS M DAS	
20	I.A.(Civil)/727/2020 in MACApp./552/2020	NATIONAL INSURANCE CO. LTD. Versus SMTI. RINA PAGAG AND 4 ORS.	MR. C PHUKAN	MR. P J SAIKIA MR. A K GUPTA
	WITH			
	MACApp./552/2020 (Filing Number)	NATIONAL INSURANCE CO. LTD. Versus SMTI. RINA PAGAG AND 2 ORS	MR. C PHUKAN	
21	I.A.(Civil)/1667/2020 WITH LCR in MACApp./7154/2020	PALLABI THAKUR AND 2 ORS. Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. R BORUAH	MS A HUSSAIN (R-1) S AHMED (R-1)
	WITH			
	MACApp./7154/2020 (Filing Number)	PALLABI THAKUR AND 2 ORS. Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS. (A)		
	WITH			
22	MACApp./279/2020	SABITRY TAYE GUM AND ANR. Versus THE ORIENTAL INSURANCE CO. LTD. AND 3 ORS.	MR. R BORUAH	MS. M CHOUDHURY MS C BORAH
23	I.A.(Civil)/1276/2021 FIXED in MACApp./4852/2020	ANIMUL ISLAM Versus SUSHILA DEVI SHARMA AND 2 ORS	MRS. S ROY MS I DAS	MR. S DUTTA (R-3) MS. M CHOUDHURY (R-3) MS C BORAH (R-3)
	WITH			
	MACApp./4852/2020 (Filing Number)	ANIMUL ISLAM Versus SMTI SUSHILA DEVI SHARMA AND 2 ORS (B)		

24	MACApp./812/2022	SMTI LAL BEGUM Versus ICICI LOMBARD GENERAL INSURANCE CO. LTD and 8 ORS	MS.P CHOUDHURY MS.P BARUAH S KHANIKAR	MR. R C PAUL MR. A DEKA (R-5) MR. R GOSWAMI MS. P SHARMA MR. P K GARODIA J DAS (R-2) MR D SARMA MS. M SAIKIA MS. P BORTHAKUR MS. J DAS MS N RAJKONWAR
25	I.A.(Civil)/2929/2022 in MACApp./8678/2022	BHASKAR JYOTI KALITA Versus JOGESH CHANDRA KALITA AND ANR.	MS B RAJBONGSHI MR. R GOSWAMI MRS. S ROY Ms. J BARUAH	
	WITH MACApp./8678/2022 (Filing Number)	BHASKAR JYOTI KALITA Versus JOGESH CHANDRA KALITA AND ANR. E	MR. R GOSWAMI	
26	I.A.(Civil)/3199/2022 in MACApp./12181/2022	PRAFULLA DUTTA Versus THE NATIONAL INSURANCE COM LTD. AND 2 ORS.	B R DAS MS M BHARATI	
	WITH MACApp./12181/2022 (Filing Number)	PRAFULLA DUTTA . Versus THE NATIONAL INSURANCE COM.LTD AND 2 ORS . B	B R DAS	
27	I.A.(Civil)/3708/2022 in MACApp./14834/2022	ORIENTAL INSURANCE COMPANY LTD. Versus MAJANI BEGUM AND 5 ORS .	MR SISHIR DUTTA MS. S. MOCHAHARI MR S DUTTA	
	WITH MACApp./14834/2022 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus MAJANI BEGUM AND 5 ORS . B	MR S DUTTA	
28	I.A.(Civil)/1/2023 in MACApp./3936/2020	MOONZUR ALAM Versus OSMAN GONI AHMED AND ANR.	MS. I DAS MR. N DEBNATH	
	WITH MACApp./3936/2020 (Filing Number)	MOONZUR ALAM Versus OSMAN GONI AHMED AND ANR		
29	I.A.(Civil)/377/2023 in MACApp./344/2022	ON THE DEATH OF GOMA DHAR HER LEGAL HEIR SMTI NEHA DHAR Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. S DAS	MR SISHIR DUTTA
	WITH MACApp./344/2022	ORIENTAL INSURANCE CO. LTD. Versus ON THE DEATH OF GOMA DHAR HER LEGAL HEIRS 1.(1) SMTI NEHA DHAR and 2 ORS,	MR. S DUTTA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. S DAS MR. S DAS MS.D BARUAH(R-1) MR.N BARUAH(R-1) MS.R T DAS(R-1) MR.H GOGOI(R-1)
30	MACApp./416/2023	MOMATAZ BEGUM AND 4 ORS. Versus OWAHIDUR RAHMAN AND 2 ORS.	MR. R ALI MR H A AHMED DR. R HOQUE	
31	I.A.(Civil)/961/2023 in MACApp./3804/2023	LAKHI @ LAKHIMAI PEGU Versus MANOJ RAMCHIARY AND 4 ORS.	B R DAS MS M BHARATI	MS. R D MOZUMDAR (R-4) MR. R GOSWAMI (R-5) MS. M SAIKIA(R-5) MS. C MOZUMDAR (R-4) MS. P BORTHAKUR(R-5) MR. S P SHARMA (R-4)
	WITH MACApp./3804/2023 (Filing Number)	LAKHI @ LAKHIMAI PEGU Versus MANOJ RAMCHIARY AND 4 ORS. B	B R DAS	

32	I.A.(Civil)/1197/2023 in MACApp./4229/2023	PRITI CHANDA Versus ARUP KUMAR HAZARIKA AND 2 ORS.	MR. R SARMA MR B PUSHILAL	MRS. S ROY (R-3)
	WITH MACApp./4229/2023 (Filing Number)	PRITI CHANDA Versus ARUP KUMAR HAZARIKA AND 2 ORS. A	MR B PUSHILAL	
33	I.A.(Civil)/1266/2023 in MACApp./4203/2023	AMRIT BORAH Versus ANIMA SARMA AND 3 ORS.	MR. P MAHANTA MR J K BORDOLOI MS. P SAHARIA	MR S DUTTA (R-4) MR. K K BHATTA (r-3) MS S MOCHAHARI MR. S DUTTA (R-4) MS R DEVI (r-3)
	WITH MACApp./4203/2023 (Filing Number)	AMRIT BORAH Versus ANIMA SARMA AND 3 ORS. H	MR J K BORDOLOI	
34	I.A.(Civil)/1468/2023 in MACApp./5361/2023	M/S UNITED INDIA INSURANCE COMPANY LTD. Versus JATINDRA PAUL @ JATIN PAUL AND ANR.	MR. M DUTTA MS S DEV MS N RAI	
	WITH MACApp./5361/2023 (Filing Number)	M/S UNITED INDIA INSURANCE COMPANY LTD. Versus JATINDRA PAUL @ JATIN PAUL AND ANR. B	MR. M DUTTA	
35	I.A.(Civil)/1587/2023 in MACApp./5797/2023	NATIONAL INSURANCE COMPANY LTD Versus DAMAYANTI KAIBARTA AND 4 ORS.	MR T KALITA MR. A KAKATI	MR. S RAHMAN (R-1) MR N BARMAN (r-3) MS J BARMAN (r-3) MR A N IQBAL (r-1) MR B DEORI (r-3)
	WITH MACApp./5797/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus DAMAYANTI KAIBARTA AND 4 ORS. B	MR T KALITA	
36	I.A.(Civil)/1591/2023 in MACApp./5799/2023	NATIONAL INSURANCE COMPANY LTD Versus BHUPEN CHOUDHURY AND 2 ORS.	MR T KALITA MR. A KAKATI	MR. S RAHMAN (R-1) MR N BARMAN (r-2) MS J BARMAN (r-2) MR A N IQBAL (r-1) MR B DEORI (r-2)
	WITH MACApp./5799/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus BHUPEN CHOUDHURY AND 2 ORS. H	MR T KALITA	
37	I.A.(Civil)/1600/2023 in MACApp./6030/2023	JALIBOR RAHMAN Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. M M ZAMAN	MS. R D MOZUMDAR (r-1) MS. C MOZUMDAR (r-1) MR. S P SHARMA (r-1)
	WITH MACApp./6030/2023 (Filing Number)	JALIBOR RAHMAN Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS. H	MR. M M ZAMAN	
38	I.A.(Civil)/2119/2023 in MACApp./3364/2023	THE ORIENTAL INSURANCE CO. LTD. Versus BHONTI DUTTA KAKATI AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	D ROY (r-1)
	WITH MACApp./3364/2023 (Filing Number)	THE ORIENTAL INSURANCE CO LTD Versus BHONTI DUTTA KAKATI AND 4 ORS. E	MR. S K GOSWAMI	
39	I.A.(Civil)/2143/2023 in MACApp./1096/2023	FARUK AHMED AND ANR. Versus SIHAB UDDIN AND 2 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	
	WITH MACApp./1096/2023 (Filing Number)	FARUK AHMED AND ANR Versus SIHAB UDDIN AND 2 ORS H	MR. M H LASKAR	

40	I.A.(Civil)/2291/2023 in MACApp./8149/2023	PRAFULLA KONWAR Versus SAROJ DEVI RATHI AND 2 ORS.	MR. K BHATTACHARJEE MS B TALUKDAR	
	WITH MACApp./8149/2023 (Filing Number)	PRAFULLA KONWAR Versus SAROJ DEVI RATHI AND 2 ORS. A	MR. K BHATTACHARJEE	
41	I.A.(Civil)/3081/2023 in MACApp./306/2023	SMTI GIRIJA RAY Versus THE NATIONAL INSURANCE COMPANY LTD AND 2 ORS.	D BARUAH	MR A DUTTA
	WITH MACApp./306/2023	THE NATIONAL INSURANCE COMPANY LTD Versus SMTI GIRIJA RAY AND 2 ORS	MR. A DUTTA MRS. D DAS BARMAN MS. P CHUTIA MRS. P M DUTTA	MR. S AHMED (r-2,3) MS N AKTAR (r-2,3) P KALITA (r-2,3)
	WITH MACApp./461/2023	GIRIJA RAY Versus THE NATIONAL INSURANCE COMPANY LTD. AND 2 ORS B	MR H DAS MR. B C DEKA D BARUAH	MR. S AHMED (R-2,3)
42	I.A.(Civil)/3111/2023 in MACApp./12070/2023	NATIONAL INSURANCE COMPANY LIMITED Versus GAURI RAM DEVI AND ANR.	MR T KALITA	
	WITH MACApp./12070/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus GAURI RAM DEVI AND ANR A	MR T KALITA	
44	I.A.(Civil)/3374/2023 WITH LCR 1 FILE in MACApp./216/2017	RAN BAHADUR KATUWAL @ MON BAHADUR KATUWAL Versus NEW INDIA ASSURANCE CO. LTD.	MR J MOLLAH MS. S P DAS	MR. R K BHATRA
	WITH MACApp./216/2017	NEW INDIA ASSURANCE CO. LTD. Versus RAN BAHADUR KATUWAL @ MON BAHADUR KATUWAL and 2 ORS,	MR.K K BHATRA MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA MS.S DAS	
45	I.A.(Civil)/3774/2023 in MACApp./8335/2023	GEETA CHOUDHURY AND 4 ORS. Versus THE REGIONAL MANAGER AND 4 ORS.	A G CHOUDHURY	
	WITH MACApp./8335/2023 (Filing Number)	GEETA CHOUDHURY Versus THE REGIONAL MANAGER AND 4 ORS E	A G CHOUDHURY	
46	I.A.(Civil)/110/2024 in MACApp./5/2022	SRI MANORANJAN SINGHA Versus THE UNITED INSURANCE COMPANY LIMITED	MR. A R AGARWALA	MS. A DUTTA
	WITH MACApp./5/2022	THE UNITED INSURANCE COMPANY LIMITED Versus SRI MANORANJAN SINGHA AND 5 ORS.	MR. A DUTTA MR. M DUTTA MS S DEV MS N RAI MRS. P M DUTTA	MR. A R AGARWALA(R-1) MR. R GOSWAMI (R2) MS. M R DEVI (R3) MR. V N UPADHYAY (R-5,6) MS. P BORTHAKUR (R2) MS P MISHRA (R-5,6) T RAMCHIARY (R-5,6) MR A AGARWALA((R-1)
47	WP(C)/335/2024	PURNENDU SEKHAR DEBNATH Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MS J AKTAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
48	I.A.(Civil)/1200/2024 in MACApp./2423/2024	MADHUMITA DHAR AND 2 ORS. Versus DILWAR HUSSAIN AND 4 ORS.	MR. S C BISWAS MS A DAS MS. U NANDA MR. A K DAS MS. S. CHANDA	

WITH
[MACApp./2423/2024](#)
(Filing Number)

MADHUMITA DHAR AND 2 ORS

MR. S C BISWAS

Versus

DILWAR HUSSAIN AND 4 ORS A

DAMAYANTI DEVI AND ANR.

MR. A R AGARWALA
MR ADITYA AGARWALA
MS. R LAILA
MD. K ALI

Versus

ICICI LOMBARD GEN. INSURANCE CO.
LTD AND ANR.

DAMAYANTI DEVI AND ANR

MR. A R AGARWALA

Versus

ICICI LOMBARD GEN INSURANCE CO LTD
AND ANR (F)

HEARING

UMESH CH. DAS AND ANR.

MR. M K CHOUDHURY

Versus

THE STATE OF ASSAM AND 4 ORS.

DR G J SHARMA
MR. N DEKA (R-5)
MR. A CHAMUAH (R-4)
MR. M GOGOI (R-5)
MR S HUSSAIN (R-5)
MR. S BORUA, SC, PCB,
ASSAM
SC, FOREST
FOR CAVEATOR

49 [I.A.\(Civil\)/1220/2024](#)
in MACApp./4477/2024

WITH
[MACApp./4477/2024](#)
(Filing Number)

50 [WP\(C\)/5049/2022](#)
CAVT. NO.08292/022,
B/O

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LEAVE NOTE OF ADVOCATES FOR 26/04/2024

1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
14)	MR P C DEY	26-04-2024	To	04-05-2024
15)	S BORGOHAIN	23-04-2024	To	26-04-2024
16)	MR M AHMED	25-04-2024	To	26-04-2024
17)	MR S K SARKAR	26-04-2024	To	26-04-2024
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22)	MR. D DEKA	23-04-2024	To	29-04-2024
23)	MR. S K SINHA	25-04-2024	To	22-05-2024
24)	MR. DITUL DAS	25-04-2024	To	26-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 26th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
1 RSA/270/2014 WITH LCR, B/O	SAROJINI SINHA and ANR. Versus BASANTI SINHA and 6 ORS.	MR.G SHARMA MR.S P CHOUDHURY MRB KAUSHIK	MR.D K DAS(R-1) MR.M DAS(R-1) MS.P BHUYANR-1
MOTION			
2 CRP(IO)/84/2024 CAVT. NO.01332/024, FIXED	MD. AKHTAR HUSSAIN AND ANR Versus ON THE DEATH OF ANOWAR HUSSAIN HIS LEGAL HEIRS SHAHJAHANA BEGUM AND ANR	MR P K KALITA MR K TALUKDAR	MR M AHMED MR A. ALI FOR CAVEATOR
3 CRP(IO)/134/2024	KAMOLI BARUA AND 3 ORS Versus THE NORTH EAST DEVELOPMENT FINANCIAL CORPORATION LTD (NEDFI)	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	
4 Cont.Cas(C)/215/2024	RAJIV JHURIA Versus NIDHI JHURIA	MR. M A I HUSSAIN N ISLAM	
ADMISSION			
5 WP(C)/3923/2017 PART-HEARD	LABAINO MARAK @ LABANYA R. MARAK @ LABANYA MARAK @ LABAINO R. MARAK Versus THE STATE OF ASSAM and 5 ORS.	DR.B AHMED MR.N HAQUE MR N J DAS MR.M HUSSAIN MR.A CHOUDHURY	GA, ASSAM
6 Test.App./4/2024	MARANI DEVI Versus NON APPLICANT/ RESPONDENT	MR. S A AHMED MR. F A AHMED A. KHANAM	
7 Mat.App./12/2024	XXXXXXX Versus XXXXXXX	MS. M BORAH S KALITA MS. S. DUTTA	MS. D GHOSH
8 FAO/13/2024	SIBARAM PHUKAN Versus SALIMA BEGUM AND ANR.	MR. S J SARMAH	
WITH I.A.(Civil)/438/2024 in FAO/13/2024	SIBARAM PHUKAN Versus SALIMA BEGUM AND ANR.	MR. S J SARMAH	

FOR HEARING U/O XLI RULE II C.P.C.

9	RSA/45/2024	ASKAR ALI Versus NABIULLAH SHEIKH AND ANR	MR. I ALAM Ms. R. R. BORAH Ms. R. R. BORAH MR. T SK MR. T SK	GA, ASSAM
	WITH I.A.(Civil)/919/2024 in RSA/45/2024	ASKAR ALI Versus NABIULLAH SHEIKH AND ANR	MR. I ALAM Ms. R. R. BORAH MR. T SK	GA, ASSAM
10	RSA/58/2024 FIXED	MANAGER, LONGAI TEA ESTATE AND ANR. Versus D.M. PRORERTIES PVT. LTD. AND 2 ORS.	MR. T DAS MS. R BARMAN	
		ORDERS		
11	RSA/5/2002	MD SABED ALI Versus ASWINI KUMAR NATH and ORS	MR. A SATTAR	
12	CRP/165/2016	SHRI KOMDUK LOYA and ANR. Versus SHRI HIKOM LOYA and 2 ORS.	MR.K JINI MR.G KATO MR.B PICHA MR.T T TARA	MR.D PANGING MR.K PERME MR.V JAMOH MR.D SOKI
	WITH I.A.(Civil)/37/2016 in CRP/165/2016	SHRI KOMDUK LOYA and ANR. Versus SHRI HIKOM LOYA and 2 ORS.	MR.D LOYI	MR.V JAMOH MR.D SOKI MR.D PANGING MR.K PERME
13	CRP/347/2016 WITH CRP/2/2017 (D/O)	MD. THAKLU ALI @ TABLU Versus MD. SALAK AHMED and ANR.	MS.N MODI MR.N KALITA MR.S DUTTA MR.S DUTTA MR.C SHARMA	MR. A J SAIKIA (R-2) MR G S BORO (R-2)
	WITH CRP/392/2016	SMT. RUPAYA RABON Versus THE INCHARGE, DARBAR SHANGPUNG POHSHNOG and 3 ORS	MS.N MODI MS.M CHOUDHURY MR.N KALITA	
15	I.A.(Civil)/2270/2016 in RSA/287722/2016	JASHOP ALI and ANR, Versus SUFIA KHATUN and ANR,	MR.M U MAHMUD MR.A DAS MR.M ALI MR.M R Z CHOUDHURY	DR.B AHMEDR-1 MR.N HAQUE(R-1) MR.M HUSSAIN(R-1) MR.S R BARBHUIYA(R-1)
	WITH RSA/287722/2016 (Filing Number)	JASHOP ALI and ANR Versus SUFIA KHATUN		
16	RSA/141/2019	SRI AMEN ALI AND ANR Versus BOLAI RAM BISWAS AND 5 ORS	MR. N ALAM MR. S U AHMED MR K JAIN	
17	I.A.(Civil)/758/2020 FIXED in RSA/1754/2019	ON THE DEATH OF ALI AKBAR HIS LEGAL HEIRS NAMELY JAYDA KHATUN AND 4 ORS Versus ASMOT ALI AND 7 ORS	MR S HOQUE MR. A MOBARAQUE	MR. S K GHOSH (R-1 TO 6,7.1 TO 7.7) MS F AHMED (R-1 TO 6,7.1 TO 7.7)
	WITH RSA/1754/2019 (Filing Number)	ON THE DEATH OF ALI AKBAR HIS LEGAL HEIRS NAMELY JAYDA KHATUN AND 6 ORS Versus ASMOT ALI AND 7 ORS		
	WITH I.A.(Civil)/1386/2019	ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIRS REPRESENTING AND 4 ORS. Versus ASMOT ALI AND 7 ORS	MR. B BANERJEE MR S HOQUE MR. A MOBARAQUE	

	WITH I.A.(Civil)/3967/2019	ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIR, JAYDA KAHTUN AND 6 ORS Versus ASMOT ALI AND 18 ORS.	MR. B BANERJEE MR S HOQUE	
	WITH I.A.(Civil)/3969/2019	ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIR, JAYDA KAHTUN AND 6 ORS Versus ASMOT ALI AND 18 ORS.	MR. B BANERJEE MR S HOQUE	
	WITH I.A.(Civil)/3970/2019	ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIR, JAYDA KAHTUN AND 6 ORS Versus ASMOT ALI AND 18 ORS.	MR. B BANERJEE MR S HOQUE	
	WITH I.A.(Civil)/3971/2019	ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIR, JAYDA KAHTUN AND 6 ORS Versus ASMOT ALI AND 18 ORS.	MR. B BANERJEE MR S HOQUE	
	WITH I.A.(Civil)/3974/2019	ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIR, JAYDA KAHTUN AND 6 ORS Versus ASMOT ALI AND 18 ORS.	MR. B BANERJEE MR S HOQUE	
18	RSA/85/2022 FIXED	SRI SUSHIL RANJAN DEY Versus SMTI BHAGWATI DEVI KHEMANI AND 4 ORS	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA	MR B KAUSHIK MR. S HAZARIKA MR S SARMAH
	WITH I.A.(Civil)/1535/2022 in RSA/85/2022	SRI SUSHIL RANJAN DEY Versus SMTI BHAGWATI DEVI KHEMANI AND 4 ORS	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA	
19	I.A.(Civil)/701/2022 in RSA/4742/2019	HARIS ALI @ HARIS UDDIN @ HARISH UDDIN Versus ON THE DEATH OF BEGUM BAHER, HER ONLY SON SABUL UDDIN	MR. M H RAJBARBHUIYAN MS S RASUL MRS. R CHETRI	
	WITH RSA/4742/2019 (Filing Number)	HARIS ALI @ HARIS UDDIN Versus SAHAB ALI AND 8 ORS		
	WITH I.A.(Civil)/1820/2019	HARIS ALI @ HARIS UDDIN Versus ON THE DEATH OF SAHIB ALI HIS LEGAL HEIRS AND ORS	MR. M H RAJBARBHUIYAN MS. S RASUL	MR D DEKA MR. M A CHOUDHURY
20	WP(C)/2523/2022	GAUTAM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. S DIHINGIA MR I HASSAN	GA, ASSAM SC, G.H.C
21	Mat.App./18/2023 WITH LCR	XXXX XXXX Versus XXXX XXXX	MR. B K DAS MS. P DAS MS. A SONOWAL	MR. K BORUAH MS P DAS
22	RSA/19/2023	ISUB ALI BARBHUIYA AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MR N RAHMAN	GA, ASSAM MR. S K GHOSH (r-4) SC, HEALTH
23	RSA/55/2023	LALIT CHANDRA MAHANTA Versus M/S SANKARDEV REAL ESTATE DEVELOPER (PVT) LTD.	MR. SHEELADITYA	
24	I.A.(Civil)/122/2023 WITH LCR, FIXED in RSA/9/2023	SATHI DEY CHOUDHURY AND ANR. Versus MITA BHATTACHARJEE AND 4 ORS.	MR. S BISWAS MS D DEVI	

	WITH RSA/9/2023	SATHI DEY CHOUDHURY AND ANR. Versus MITA BHATTACHARJEE AND 4 ORS.	MR. S BISWAS MS D DEVI	S ALI(all respondents) MR. N BHARALI (all respondents) MR. R BARUAH(all respondents) MR A BHUYAN(all respondents)
	WITH I.A.(Civil)/1167/2024 in RSA/9/2023	MITA BHATTACHARJEE AND 4 ORS. Versus SATHI DEY CHOUDHURY AND ANR.	S ALI MR. N BHARALI MR A BHUYAN	MR. S BISWAS
	WITH I.A.(Civil)/1190/2024 in RSA/9/2023	SATHI DEY CHOUDHURY AND ANR. Versus MITA BHATTACHARJEE AND 4 ORS.	MR. S BISWAS MS D DEVI	S ALI S ALI MR. R BARUAH MR A BHUYAN
25	RSA/149/2023	ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. Versus MD HAJI ISMAIL ALI MAZUMDER	MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR. M H SAIKIA MR R I BHUYAN	MR M J QUADIR MR S S ISLAM A K HANNAN
26	RSA/156/2023	SOMA DEB @ SOMA PAUL Versus SIB SANKAR SINGH AND 6 ORS.	MR. S D PURKAYASTHA	MRS. S ROY (r-1,2,4,5,6,7) MS A DAS (r-1,2,4,5,6,7)
27	RSA/201/2023	JAHAN UDDIN SK Versus MANJILA BEWA AND 3 ORS.	MR A H AHMED MR. S BISWAS MS D DEVI	MR H R A CHOUDHURY (r-1 to 4) MR F U BARBHUIYA (r-1 to 4) MS S DASGUPTA (r-1 to 4)
28	RSA/209/2023	HABIBUR RAHMAN CHOUDHURY Versus ESAHAQUE ALI AND ORS.	MR J ISLAM MR. S K GHOSH MS F AHMED	MR. A.I. AHMED (R-1 to 4) MS B DEVI (R-1 to 4) MR P SAH MR A I AHMED (R-1 to 4)
29	I.A.(Civil)/741/2023 in RSA/375/2023	SUPARNA BAGCHI (GANGULY) AND ANR Versus ASLAM HAKIM AND 2 ORS.	MR. D MOZUMDER MR GAURAV R DUTTA MS. S NATH MR. D MAZUMDAR	MR I RAFIQUE (r-1,2) MRS S A CHOUDHURY (r-1,2) MS A AFREEN (r-1,2) MS. R. R. SAIKIA (r-1,2)
	WITH RSA/375/2023 (Filing Number)	SUPARNA BAGCHI (GANGULY) AND ANR Versus ASLAM HAKIM AND 2 ORS. B	MR D MAZUMDER	
30	I.A.(Civil)/1753/2023 in RSA/6346/2023	SANKAR BARKAKATI Versus TARUN BARAKAKATI	MR N N UPADHYAYA MR. D K BAGCHI MR D BORUAH MR. B B KAKATI	MR. A K GUPTA MR. R S MISHRA
	WITH RSA/6346/2023 (Filing Number)	SANKAR BARKAKATI Versus TARUN BARAKAKATI H	MR N N UPADHYAYA	
	WITH I.A.(Civil)/6348/2023 (Filing Number)	SANKAR BARKAKATI Versus TARUN BARAKAKATI H	MR N N UPADHYAYA	
31	I.A.(Civil)/1900/2023 in RSA/3827/2022	TARIFJAN BEWA AND 6 ORS. Versus NALU SHEIKH (DECEASED), S/O LATE FALU DEWANI, HIS LEGAL HEIRS ABDUL HAI AND ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	MR. A F N U MOLLAH (R-1 to 5) MR R ISLAM (R-1 to 5) MR A H AHMED (R-1 to 5)
	WITH RSA/3827/2022 (Filing Number)	TARIFJAN BEWA AND 6 ORS. Versus NALU SHEIKH (DECEASED) AND ORS. E	MR. M A SHEIKH	
32	I.A.(Civil)/3005/2023 in RSA/167/2016	KHALEDA BEGUM AND 5 ORS. Versus SRI KAMALESH JAIN and 12 ORS	MR. R PHUKAN MR. DITUL DAS MR. R BORO MS TINLUNG	MR. A SATTAR

	WITH RSA/167/2016	MD SONAMUDDIN SHEIKH Versus SRI KAMALESH JAIN and 12 ORS	MR.G C PHUKAN MR.R PHUKAN MR.D J DAS	MR.A SATTAR(R- 3,7&8) MR.H K BARUAH(R- 3,7&8)
	WITH I.A.(Civil)/3006/2023 in RSA/167/2016	KHALEDA BEGUM AND 5 ORS Versus KAMALESH JAIN AND 12 ORS	MR. R PHUKAN	MR. A SATTAR
33	I.A.(Civil)/3385/2023 in RSA/128/2002 (D/O) in RSA/128/2002	BANALATA DEVI and ORS Versus ON THE DEATH OF ABDUR RAQUIB AND MUSSTT AKUL BIBI THEIR LEGAL HEIRS AND LEGAL REPRESENTATIVES ARE	MS. B CHOUDHURY	
	WITH I.A.(Civil)/1840/2017	BANA LATA DEVI and 6 ORS Versus MD ABDUR RAQUIB and ANR	MR.P ROY MS.J DEKA	
	WITH I.A.(Civil)/1841/2017	BANA LATA DEVI and 6 ORS Versus MD ABDUR RAQUIB and ANR	MR.P ROY MS.J DEKA	
	WITH I.A.(Civil)/1842/2017	BANA LATA DEVI and 6 ORS Versus MD ABDUR RAQUIB and ANR	MS.J DEKA MR.R ROY	
	WITH I.A.(Civil)/3148/2018	SMTI. BANA LATA DEVI AND 6 ORS Versus MD. ABDUR RAQUIF @ RAKIB ALI AND 3 ORS.	MR. P ROY MS. B CHOUDHURY	
	WITH I.A.(Civil)/3405/2019	BANA LATA DEVI AND 6 ORS Versus ON THE DEATH OF ABDUR RAQUIF @ RAKIB ALI HIS LEGAL HEIRS ARE BASIR UDDIN AND 5 ORS	MR. P ROY	
	WITH I.A.(Civil)/3406/2019	BANA LATA DEVI AND 6 ORS Versus ON THE DEATH OF ABDUR RAQUIF @ RAKIB ALI HIS LEGAL HEIRS ARE BASIR UDDIN AND 5 ORS	MR. P ROY	
	WITH I.A.(Civil)/3407/2019	BANA LATA DEVI AND 6 ORS Versus ON THE DEATH OF ABDUR RAQUIF @ RAKIB ALI HIS LEGAL HEIRS ARE BASIR UDDIN AND 5 ORS	MR. P ROY	
	WITH I.A.(Civil)/3386/2023	BANALATA DEVI AND ORS. Versus ON THE DEATH OF ABDUR RAQUIB AND MUSSTT AKUL BIBI THEIR LEGAL HEIRS AND LEGAL REPRESENTATIVES ARE	MS. B CHOUDHURY	
	WITH I.A.(Civil)/617/2024	BANA LATA DEVI and ORS Versus ON THE DEATH OF ABDUR RAQUIB AND MUSSTT AKUL BIBI THEIR LEGAL HEIRS AND LEGAL REPRESENTATIVES ARE	MS. B CHOUDHURY	
34	Review.Pet./56/2024 in CRP(IO)/40/2020 (D/O)	ON THE DEATH OF JAHANGIR ALOM HIS LEGAL HEIRS KHURSID SULTANA ALOM AND ORS Versus THE DISTRICT COLLECTOR, DHUBRI AND ANR	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	GA, ASSAM DY.S.G.I.
35	I.A.(Civil)/147/2024 WITH LCR in RSA/223/2016	MUSTT REZAUN NESSA and ANR Versus OSIA BEWA and 13 ORS	MR A ISLAM	MR D MAHANTA

	WITH RSA/223/2016	OSIA BEWA and 12 ORS Versus MUSTT REZAUN NESSA and ANR	MR.T J MAHANTA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	MR G P BHOWMIK MR A ISLAM (R1) MS.M KALITA MS.P CHETIA
	WITH I.A.(Civil)/1572/2016 in RSA/223/2016	OSIA BEWA and 12 ORS Versus MUSTT REZAUN NESSA and ANR	MR.T J MAHANTA MS.P MAHANTA MS.M KALITA MR.A BHATTACHARYA MR.D MAHANTA	
36	I.A.(Civil)/167/2024 in RSA/10915/2023	SAFIQUE UDDIN AHMED AND 3 ORS Versus SIRAJUL ISLAM AND 4 ORS.		
	WITH RSA/10915/2023 (Filing Number)	SAFIQUE UDDIN AHMED AND 3 ORS Versus SIRAJUL ISLAM AND 4 ORS. A		
37	I.A.(Civil)/609/2024 in RSA/261/2010 (D/O), WITH LCR in RSA/261/2010	ZINKATA CHARIALI SHIVA MANDIR COMMITTEE Versus SMTI ALOKA BALA RAY and 7 ORS	MR. S K GHOSH MS F AHMED	
	WITH MC/2308/2011	SHANKARI SANSKRITI VIKASH KENDRA Versus ZINKATA CHARIALI SHIVA MANDIR COMMITTEE	MR.M HAQUE MR.D K SARMAH MR.Z HUSSAIN MR.P S LAHKAR MR.N PATHAK MRSN BEGUM FOR CAVEATOR	MRG P BHOWMIK MR.R HAZARIKA
	WITH MC/13/2024	ZINKATA CHARIALI SHIVA MANDIR COMMITTEE Versus SMTI ALOKA BALA RAY and 7 ORS	MR. S K GHOSH MS F AHMED	
38	I.A.(Civil)/674/2024 in RSA/86/2021	GOUTAM BORUAH Versus ATUL CH. SAIKIA AND ORS	MR. D BARUAH	MR. T J MAHANTA
	WITH RSA/86/2021	GOUTAM BORUAH Versus ATUL CH. SAIKIA AND 2 ORS.	MR A D CHOUDHURY MR. D BARUAH MR. P K BORDOLOI	MR. T J MAHANTA (R-1) MS. P BHATTACHARYA (R-1) MR. A BORUA (R-1)
	WITH I.A.(Civil)/671/2024 in RSA/86/2021	GOUTAM BORUAH Versus ATUL CH. SAIKIA AND ORS	MR. D BARUAH	MR. T J MAHANTA
	WITH I.A.(Civil)/673/2024 in RSA/86/2021	GOUTAM BORUAH Versus ATUL CH. SAIKIA AND ORS.	MR. D BARUAH	MR. T J MAHANTA
39	I.A.(Civil)/952/2024 WITH LCR in RSA/260/2015	ON THE DEATH OF JANAKLAL NUNIA @ JANAKLAL CHAUHAN Versus BISHNU T.E. AND INDUSTRIES PRIVATE LTD B	MR. P MAZUMDER MR N ALAM R DEB	
	WITH RSA/260/2015	SRI JANAKLAL NUNIA and ANR Versus BISHNU T.E. AND INDUSTRIES PRIVATE LTD	MR.S CHAUHAN MR.A R SHOME	MR.B R DEY MR.P K DEBROY MR.S DEY MR.P SEN
		STAY MATTERS		
40	CRP(IO)/270/2022	ON THE DEATH OF HARI PRASAD DOWERAH HIS LEGAL HEIRS AMRIT DOWERAH Versus TATA TEA LIMITED AND 2 ORS	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR. P BORDOLOI	MR. N C DAS (R- 1,2,3) MS. M DEVI (R- 1,2,3) MR. A DAS (R- 1,2,3) MS M BORAH (R- 1,2,3)

41	Tr.P.(C)/6/2023	JYOTI SEN Versus SUBRATA PAUL	MR. SAILENDRA DEKA MS. J BORO MR J DAS	MR P KATAKI MRS R BEGUM MRS. M D BORUAH
42	Tr.P.(C)/36/2023	SMTI. AKLIMA BEGUM Versus MRS. REZIA KHATUN AND 3 ORS.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	MD. S ALOM MR. M S ALAM MR S J SHAMIM
43	CRP(IO)/98/2023	MAZIBUR RAHMAN AND 11 ORS. Versus AZIBAR RAHMAN AND 4 ORS.	MR S HOQUE MR. A JINNA	MR. M H TALUKDAR (1,2 & 3) MD. S ALOM(1,2 & 3)
44	Tr.P.(C)/118/2023	MS. JONALI TALUKDAR Versus LAKHESWAR TALUKDAR	MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN I KHATOON P SINGH	MR S K SARKAR MS J BORUAH MRS V L BHATTACHARJEE MS R KALITA MS R KALITA
45	CRP(IO)/260/2023	SM CORPORATION LTD Versus AMIT BHAJANKA	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY	MR S SANCHETI MR. A SANCHETI MR. R C SENCHETI
46	CRP(IO)/400/2023 WITH LCR (SCANNED COPY)	THE BODOLAND TERRITORIAL REGION (BTR) AND 2 ORS Versus JACOB NARZARY AND ANR	MR. D SAIKIA MR. K K DUTTA MR. R K MUSHAHARY	MR. B J MUKHERJEE MS R SAHA

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LEAVE NOTE OF ADVOCATES FOR 26/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
14)	MR P C DEY	26-04-2024	To	04-05-2024
15)	S BORGOHAIN	23-04-2024	To	26-04-2024
16)	MR M AHMED	25-04-2024	To	26-04-2024
17)	MR S K SARKAR	26-04-2024	To	26-04-2024
18)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
19)	MR. O LASKAR	25-04-2024	To	30-04-2024
20)	MR. B P SINHA	25-04-2024	To	03-05-2024
21)	MR. N J GOGOI	25-04-2024	To	26-04-2024
22)	MR. D DEKA	23-04-2024	To	29-04-2024
23)	MR. S K SINHA	25-04-2024	To	22-05-2024
24)	MR. DITUL DAS	25-04-2024	To	26-04-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Friday, 26th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MRS. JUSTICE MALASRI NANDI****COURT NO: 18****[CRIMINAL BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1	Bail Appln./1200/2024 RABI DAIMARY Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
2	Bail Appln./1201/2024 MABU ALAM @ MABU ALOM Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
3	Bail Appln./1204/2024 MEGHAN PASWAN AND ANR. Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED M HUSSAIN	PP, ASSAM
4	Bail Appln./1208/2024 PRADIP BISWAS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
5	Bail Appln./1210/2024 B/O BASIT AHMED Versus THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
6	Bail Appln./1211/2024 SUNA BANU BEGUM Versus THE STATE OF ASSAM	MR. N J DUTTA	PP, ASSAM
<u>MOTION</u>			
7	Crl.Rev.P./141/2024 FIXED UDAYADITYA KASHYAP Versus THE STATE OF ASSAM AND ANR	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
8	AB/1061/2024 MOKBUL HUSSAIN PRODHANI @ MAKBUL PRODHANI Versus THE STATE OF ASSAM	MR. S RANA	PP, ASSAM
9	AB/1062/2024 ABHIMANYU DAS @ RUP MADHURJYA DAS Versus THE STATE OF ASSAM	MR C GOSWAMI MR. M SARANIA	PP, ASSAM
10	AB/1069/2024 BHRIGURAM BARUAH Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI	PP, ASSAM
11	AB/1071/2024 MD. REKIB ALI @ FOIZ @ FOIZ ALI @ REKIB Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM

12	AB/1072/2024	JAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
13	AB/1074/2024	RATAN KR. CHOUDHURY @ RATAN CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. J KALITA	PP, ASSAM
14	AB/1075/2024	GULZAR HUSSAIN Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
15	AB/1076/2024	NOWSAD ALI @ NAUSHAD ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
16	AB/1079/2024	JAHANGIR DHALI @ JAHANGIR HUSSAIN DHALI Versus THE STATE OF ASSAM	MR. R ISLAM S HOQUE	PP, ASSAM
17	AB/1083/2024	MD. MOYEEN ASHRAF Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
ADMISSION				
18	Crl.Pet./717/2023 FIXED	HAZARAT ALI Versus THE STATE OF ASSAM AND ANR	K U AHMED MS P SARMA MS N HASSAN	MR. M HOSSAIN (R-2) PP, ASSAM
19	Crl.Pet./840/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	SHER MOHAMMAD ALI Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR A ISLAM	MR. R Deka (R-2) S I AKAND (R-2) PP, ASSAM
BAIL HEARING (BA)				
20	Bail Appln./4258/2023 WITH CASE RECORD(SCANNED COPY), FIXED	JITUL ALI Versus THE UNION OF INDIA	MS. T SOM MS. U HAZARIKA MR. P TELI	SC, NCB
21	Bail Appln./4426/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PRAMOD KUMAR Versus THE STATE OF ASSAM AND ANR	MR A L MANDAL	PP, ASSAM SC, NCB
22	Bail Appln./4563/2023 WITH CASE RECORD(SCANNED COPY)	TYAGRAJAN M. Versus THE UNION OF INDIA	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	SC, NCB
23	Bail Appln./287/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MAFIZUL HAQUE Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. C K NATH MR. P K DAS	PP, ASSAM
24	Bail Appln./429/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ENNUSH ALI Versus THE STATE OF ASSAM AND ANR.	MR. H ALI MS S. BEGUM	PP, ASSAM
25	Bail Appln./485/2024 FIXED	KHALID AHMED BARBHUIYA AND ANR. Versus THE UNION OF INDIA	MR. A K HUSSAIN MR. B HUSSAIN	SC, DRI MR. S C KEYAL
26	Bail Appln./599/2024 WITH CASE RECORD(SCANNED COPY), FIXED	NANDA RAY Versus THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM
27	Bail Appln./778/2024 WITH CASE RECORD(SCANNED COPY), FIXED	AYESHA BEGUM Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
28	Bail Appln./807/2024 FIXED	JAHANGIR ALOM @ IMRAN HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MS S S ZIA	PP, ASSAM
29	Bail Appln./833/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. GANESAN G @ GANESH Versus THE UNION OF INDIA	MR U S BORGHAIN MS DIPSY RAJA	SC, NCB
30	Bail Appln./863/2024 WITH CASE RECORD(SCANNED COPY), FIXED	HEMANTA DAS Versus THE STATE OF ASSAM AND ANR	TUN RAJKHOWA	MR. H ALI (R-2) B BARMAN (r-2) PP, ASSAM

31	Bail Appln./966/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MANISH KUMAR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
32	Bail Appln./979/2024 B/O	KUNDAN THAKUR Versus THE STATE OF ASSAM	MR BHARGAV DAS MR ARINDAM BARUAH MS LUBNA CHOUDHURY	PP, ASSAM
33	Bail Appln./988/2024	MUKLASUR ROHMAN @ MAKLESUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M R KHANDAKAR	PP, ASSAM
34	Bail Appln./1008/2024 FIXED	PRIYANGSHU GOGOI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
35	Bail Appln./1009/2024 FIXED	MD. LUTFUR AHMED Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR D L NATH	PP, ASSAM
36	Bail Appln./1026/2024 B/O	AMSER ALI Versus THE STATE OF ASSAM	MR. S AHMED MR M RAHMAN MS N AKTAR	PP, ASSAM
WITH				
37	Bail Appln./1079/2024	ABU TALEB Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
38	Bail Appln./1048/2024 FIXED	ALTAF HUSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM

BAIL HEARING

39	AB/2990/2023 FIXED	SAMSUL HOQUE Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
40	AB/286/2024 FIXED	NABAJIT KALITA ALIAS GANESH AND ANR Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
41	AB/324/2024 WITH OFFICE NOTE, FIXED	DIPANKAR BARMAN Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
42	AB/663/2024 FIXED	DEDSWRANG BASUMATARY Versus THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
43	AB/713/2024 WITH OFFICE NOTE, FIXED	SHOMIJUL HOQUE Versus THE STATE OF ASSAM	MR H ROHMAN	PP, ASSAM
44	AB/735/2024 FIXED	SHYAM NARAYAN PRASAD Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. K BORUAH MS. P BORAH	PP, ASSAM
45	AB/920/2024 WITH OFFICE NOTE, FIXED	BINANDA NEOG @ JILI Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM

ORDERS

46	I.A.(CrI.)/48/2022 WITH OFFICE NOTE, LCR 4 FILES, P.B.-1, FIXED in CrI.A./21/2022 WITH CrI.A./21/2022	SOFA UDDIN Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	MS. D SAIKIA, AMICUS CURIAE(R-2) PP, ASSAM
47	I.A.(CrI.)/115/2022 WITH OFFICE NOTE, B/O in CrI.A./1565/2022 WITH CrI.A./1565/2022 (Filing Number)	SOFA UDDIN Versus THE STATE OF ASSAM AND ANR MEHARUL ISLAM @ MEHERUL ALI Versus THE STATE OF ASSAM AND ANR. MEHARUL ISLAM @ MEHERUL ALI Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED MR. R PHUKAN MR. R PHUKAN	MS. D SAIKIA, AMICUS CURIAE(R-2) PP, ASSAM PP, ASSAM PP, ASSAM

48	I.A.(CrI.)/17/2024 WITH OFFICE NOTE, LCR 4 FILES in I.A.(CrI.)/1109/2023 WITH	PABITRA NATH Versus THE STATE OF ASSAM AND ANR.	MR. D C KALITA	PP, ASSAM
49	CrI.A./411/2023 WITH	ANIL RAJBONGSHI Versus THE STATE OF ASSAM AND ANR.	MR. D C KALITA MR. B K BHAGAWATI	PP, ASSAM
50	CrI.A./419/2023	PABITRA NATH Versus THE STATE OF ASSAM AND ANR.	MR. D C KALITA MR. B K BHAGAWATI	PP, ASSAM
51	I.A.(CrI.)/219/2024 AB 2226/2023(D/O), WITH OFFICE NOTE, FIXED in AB/2226/2023	HAZRAT ALI AND ANR Versus THE STATE OF ASSAM	MR. M A SHEIKH	PP, ASSAM

HEARING

52	CrI.A./367/2018 WITH LCR 2 BUNDLES(3 BUNDLES ARE KEPT IN SECTION), B/O	SRI TAPAN KUMAR HAZARIKA Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MS. C CHOUDHURY MS P DASGUPTA	MR. K K DEY (R2) MR V K BAROOAH (R2) SC, CBI
53	CrI.Pet./1140/2018 FIXED	ASHOK SERIAL Versus MITASHREE RATH AND ANR	MR. S KALITA MR. P DAS MR. A GANGULY MR G SAHU MR. A C KALITA	MR. B M CHOUDHURY MR. U CHOUDHURY PP, ASSAM(R2)
54	CrI.Pet./169/2023 FIXED	XXX AND 2 ORS. Versus BARNALI DAS	MR. DITUL DAS MR. R RAHMAN	MR. P HAZARIKA MR. T R SARMA P. BORAH

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LEAVE NOTE OF ADVOCATES FOR 26/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
14)	MR P C DEY	26-04-2024	To	04-05-2024
15)	S BORGHAIN	23-04-2024	To	26-04-2024
16)	MR M AHMED	25-04-2024	To	26-04-2024
17)	MR S K SARKAR	26-04-2024	To	26-04-2024
18)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
19)	MR. O LASKAR	25-04-2024	To	30-04-2024
20)	MR. B P SINHA	25-04-2024	To	03-05-2024
21)	MR. N J GOGOI	25-04-2024	To	26-04-2024
22)	MR. D DEKA	23-04-2024	To	29-04-2024
23)	MR. S K SINHA	25-04-2024	To	22-05-2024
24)	MR. DITUL DAS	25-04-2024	To	26-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 26th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS, ADMISSION AND QUASHMENT MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1202/2024	MOHIDUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
2	Bail Appln./1213/2024	AMIT MANDAL Versus THE STATE OF ASSAM	MR. S BORA MR. D P MANDAL MR A.THAKURIA	PP, ASSAM
MOTION (AB)				
3	AB/1070/2024	ALI HUSSAIN Versus THE STATE OF ASSAM	MR. A KADDUS	PP, ASSAM
4	AB/1077/2024	AJINUL HAQUE @ AJINUR HAQUE AND 5 ORS. Versus THE STATE OF ASSAM	MR. J AHMED MR. A A SIKDAR R BEGUM H G DAISY	PP, ASSAM
5	AB/1086/2024	ABU SHAMA @ ABU SHAMA Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
6	AB/1087/2024	MONTAZ ALI AHMED @ MONTAZ ALI Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI	PP, ASSAM
7	AB/1088/2024	RANJIT SEN Versus THE STATE OF ASSAM	MR S C DAS P BURAGOHAIN MR. C. SHIL	PP, ASSAM
MOTION				
8	Crl.Rev.P./103/2024 FIXED	NOBIKUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A M KHAN MR T T MONI	PP, ASSAM
9	Crl.Pet./413/2024 FIXED	HOSEN ALI AND 13 ORS Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
10	Crl.Pet./418/2024 FIXED	KALAM SK @ KALAM SHEIKH Versus THE STATE OF ASSAM	MR. S RANA MR. I RAHMAN	PP, ASSAM

11	Crl.Pet./430/2024 FIXED	RAJEN SIDANA @ RAJAN SIDANA @ RAJAN SIDHANA Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR P KALITA MR K HUSSAIN MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
12	Crl.Pet./481/2024 B/O	RUPAK BORAH Versus THE STATE OF ASSAM AND ANR ADMISSION	MR. D BORAH	PP, ASSAM
13	Crl.Rev.P./145/2020 FIXED	CENTRAL BUREAU OF INVESTIGATION Versus DIBYAJYOTI DUTTA (A-1) AND 4 ORS.	MR. S C KEYAL SC, CBI	MR. S S S RAHMAN (R-1) MR. S BORTHAKUR (R-1) SYED BURHANUR RAHMAN (R-1) MR. A W AMAN (R-1) MR. D BORA (R-3 & 4) MR. D GOGOI (R-2) MR. D GOGOI (R-2) MR. N MAHAJAN (R-3 & 4) MR. J ABBAS (R-1) MR. S A BARBHUYAN (R-1)
14	Crl.Rev.P./127/2024 FIXED	RAHIM KHAN Versus THE STATE OF ASSAM BAIL HEARING (BA)	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
15	Bail Appln./809/2024 FIXED	MRITYUNJOY BISWAS Versus THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED MR M AHMED	PP, ASSAM
16	Bail Appln./941/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAJIB SARKAR Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
17	Bail Appln./1116/2024 FIXED	SRI BHOIRAB JYOTI BORAH Versus THE STATE OF ASSAM	MR S C DAS P BURAGOHAIN RAKESH DHAR MR. C. SHIL	PP, ASSAM
18	Bail Appln./1120/2024 FIXED	MD. RASMIL ALI Versus THE STATE OF ASSAM	MR. A K SHARMA MR. A AHAD MR S.SARMAH	PP, ASSAM
19	Bail Appln./1142/2024 FIXED	PRITAM MANDAL Versus THE STATE OF ASSAM BAIL HEARING	MR. A R SHOME MR A J GHOSH PRIYANKA DAS	PP, ASSAM
20	AB/3849/2023 FIXED	ABDUL MONAF LASKAR @ RAJU UDDIN LASKAR Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	PP, ASSAM
21	AB/29/2024 FIXED	MIJANUR RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR S HUSSAIN	PP, ASSAM
22	AB/61/2024 FIXED	MD SADDAM ALI @ SADDAM HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
23	AB/131/2024 FIXED	KULDIP DAS Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	PP, ASSAM
24	AB/539/2024 FIXED	PRABIN MALAKAR AND 3 ORS Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN PP, ASSAM

25	AB/660/2024 B/O	PARBIN SULTANA AND ANR. Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA MS. E SIDDIQUI	PP, ASSAM
26	AB/681/2024 FIXED	MD. HASMAT ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
27	AB/736/2024 FIXED	RANJIT SINGH AND 3 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
28	AB/777/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SUKUR ALI Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
29	AB/791/2024 FIXED	CHINMOY SHARMA Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MR R SARMA MS B GOSWAMI MS P SAIKIA	PP, ASSAM
30	AB/828/2024 FIXED	SURENDRA PRASAD @ CHINTU PRASAD Versus THE STATE OF ASSAM	MR J MAHANTA MS R ALI	PP, ASSAM
31	AB/831/2024 FIXED	AMINUR TALUKDAR @ AMINUL TALUKDAR Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
32	AB/870/2024 FIXED	NURJAHAN KHATUN AND ANR Versus THE STATE OF ASSAM	MR. S M MOLLAH MRS. S BEGUM	PP, ASSAM
	WITH			
33	Bail Appln./993/2024	NUR HUSSAIN ALI Versus THE STATE OF ASSAM	MR. S M MOLLAH MRS. S BEGUM	PP, ASSAM
34	AB/916/2024 FIXED	ABDUL SAMAD @ SAMAD ALI SKEIKH Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
35	AB/936/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. PAJIRUL @ FAJIRUL ABBASHI Versus THE STATE OF ASSAM	MRS. R RONGMEI MR N AHMED MS. S DEVI MRS. M BARMAN MR P UPADHYAYA	PP, ASSAM
36	AB/941/2024 FIXED	ATOWAR RAHMAN Versus THE STATE OF ASSAM	MR S BORTHAKUR MR G CHAMUAH MR. D GOGOI SADDAM HUSSAIN	PP, ASSAM
37	AB/981/2024 FIXED	MADHAB KALITA Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
38	AB/1014/2024 FIXED	MANASHJYOTI TAMULI Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
		ORDERS		
39	CRL.A(J)/41/2023 <u>1 Y 4 M 4 D</u> :WITH LCR 6 FILES, FIXED WITH I.A.(CrI.)/763/2023 in CRL.A(J)/41/2023	DUBUL HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
		DUDUL HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
40	CrI.L.P./45/2023 WITH OFFICE NOTE in CrI.A./10979/2023 WITH CrI.A./10979/2023 (Filing Number)	ABBAS ALI Versus THE STATE OF ASSAM AND 45 ORS.	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
		ABBAS ALI Versus THE STATE OF ASSAM AND 45 ORS B	MR. M HUSSAIN	

	WITH I.A.(CrI.)/1071/2023	ABBAS ALI Versus THE STATE OF ASSAM AND 45 ORS.	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	MR. R ISLAM (R-2 to 8,10 to 46) S HOQUE (R-2 to 8,10 to 46) PP, ASSAM
41	Crl.Pet./568/2023 WITH LCR 3 FILES(SCANNED COPY), FIXED	SATYAJIT DAS AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. R BORA	PP, ASSAM
42	Crl.Rev.P./75/2024 FIXED	NABIN KUMAR SHANKAR @ NABIN SHARMA Versus THE STATE OF ASSAM AND ANR	MR. J SARMAH	PP, ASSAM
43	I.A.(CrI.)/217/2024 WITH LCR 3 FILES, B/O in CrI.A./125/2023 WITH CrI.A./125/2023	MAJEM ALI @ MAJOM ALI Versus THE STATE OF ASSAM, MAJEM ALI @ MAJOM ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR. N J DUTTA MR. M HOQUE MR N AHMED MR A BASUMATARY	PP, ASSAM PP, ASSAM
	WITH I.A.(CrI.)/520/2023 in CrI.A./125/2023	MAJEM ALI @ MAJOM ALI Versus THE STATE OF ASSAM	MR. M HOQUE	PP, ASSAM
<u>QUASHMENT</u>				
44	Crl.Pet./312/2020 FIXED	CENTRAL BUREAU OF INVESTIGATION Versus SWETABH SUMAN, CIT (APPEAL) AND 6 ORS	MR. S C KEYAL SC, CBI	MR. B C DAS MR K AGARWAL (R-5) MR. S CHAUHAN MR. A K DAS (R-7) MS. M KUMARI MR B K SINGH MR B K SINGH MR. A CHAUDHURY (R-2) MR. P K DAS (R-2) MR A CHANDRAN (R-1) MR. A R SHOME MR. D K BHATTACHARYYA (R-7) MR. D BORA (R-2) MR N Z LOTHAN (R-1) MR D NANDI (R-5) MR. P MAZUMDER (R-5 & 6) MR. N MAHAJAN (R-2) MR D AKRAM MR D AKRAM MR. S K GUPTA (R-1) MS. D PEGU
45	Crl.Pet./776/2023 FIXED WITH I.A.(CrI.)/1169/2023 in CrI.Pet./776/2023	NIRUPAMA SAIKIA AND ANR. Versus ANZITA SAIKIA AND ANR ANZITA SAIKIA, Versus NIRUPAMA SAIKIA AND ANR.	MR. S P ROY JYOTISH DAS MS. R MAHANTA PETITIONER IN PERSON	MRS A SAIKIA (RESPONDENT-IN-PERSON) MR. S P ROY
46	Crl.Pet./31/2024 FIXED	BIDYUT DAS Versus THE STATE OF ASSAM AND ANR	MR S HOQUE M ISLAM	PP, ASSAM
47	Crl.Pet./310/2024 FIXED	ASHRAFUL HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. S AHMED MR M RAHMAN MS N AKTAR	PP, ASSAM
48	Crl.Pet./339/2024 FIXED	JYOTISHNA BORA Versus THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM

	WITH I.A.(CrI.)/369/2024 in CrI.Pet./339/2024	MANASH CHALIHA Versus JYOTISHNA BORA AND 2 ORS	MR G PHUKAN MS A GOGOI	MR. K BORUAH PP, ASSAM
49	CrI.Pet./370/2024 FIXED	PANKAJ DUTTA Versus THE STATE OF ASSAM AND ANR	MR T KALITA J DASGUPTA	PP, ASSAM
		HEARING		
50	CrI.Rev.P./140/2017 FIXED	RAJ KUMAR SINGH Versus THE STATE OF ASSAM and ANR.	MR. RAJIV AGNIHOTRI MS.R DEVI	MR. P BORA MS.S JAHAN(ADDL. P.P.,ASSAM) MR.B GOGOI(SC, FINANCE & TAXATION) MR. A CHETIA PP, ASSAM MR. M SAHEWALLA PP, ASSAM
51	CrI.A./351/2023 WITH LCR 3 FILES, FIXED	BUNU SWARGIARY Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	PP, ASSAM
	WITH I.A.(CrI.)/888/2023 in CrI.A./351/2023	BUNU SWARGIARY Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
14)	MR P C DEY	26-04-2024	To	04-05-2024
15)	S BORGHAIN	23-04-2024	To	26-04-2024
16)	MR M AHMED	25-04-2024	To	26-04-2024
17)	MR S K SARKAR	26-04-2024	To	26-04-2024
18)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
19)	MR. O LASKAR	25-04-2024	To	30-04-2024
20)	MR. B P SINHA	25-04-2024	To	03-05-2024
21)	MR. N J GOGOI	25-04-2024	To	26-04-2024
22)	MR. D DEKA	23-04-2024	To	29-04-2024
23)	MR. S K SINHA	25-04-2024	To	22-05-2024
24)	MR. DITUL DAS	25-04-2024	To	26-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,26th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH- II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1209/2024	ANOWAR HUSSAIN @ BIHARI Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./883/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BASISTA DAS Versus THE STATE OF ASSAM	MR. B K SEN MR A HUSSAIN P SINGH	PP, ASSAM
3	Bail Appln./1030/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), OFFICE NOTE, FIXED	SAHIDUR RAHMAN Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
BAIL HEARING				
4	AB/2661/2023 FIXED	SUDHIR KUMAR SOGANI Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY	MR. M S HUSSAIN PP, ASSAM
5	AB/3730/2023 FIXED	SURRUZ ZAMAL @ SURZ AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA MR H BORAH	PP, ASSAM
6	AB/4104/2023 FIXED	ZIARUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/04/2024

1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024

11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
14)	MR P C DEY	26-04-2024	To	04-05-2024
15)	S BORGOHAIN	23-04-2024	To	26-04-2024
16)	MR M AHMED	25-04-2024	To	26-04-2024
17)	MR S K SARKAR	26-04-2024	To	26-04-2024
18)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
19)	MR. O LASKAR	25-04-2024	To	30-04-2024
20)	MR. B P SINHA	25-04-2024	To	03-05-2024
21)	MR. N J GOGOI	25-04-2024	To	26-04-2024
22)	MR. D DEKA	23-04-2024	To	29-04-2024
23)	MR. S K SINHA	25-04-2024	To	22-05-2024
24)	MR. DITUL DAS	25-04-2024	To	26-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,26th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CIVIL BENCH-I

THIS BENCH WILL RISE AS SOON AS DIVISION BENCH-II RISES AND WILL AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR.JUSTICE M.R. PATHAK AND HER LADYSHIP, IF REQUIRED]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1205/2024	AKABBAR ALI Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
2 Bail Appln./1206/2024	AMINUL KHAN Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
MOTION			
3 AB/1066/2024	MD. RUSTOM ALI AND AND 2 ORS. Versus THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	PP, ASSAM
4 AB/1084/2024	MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
ADMISSION			
5 MACApp./588/2018 WITH LCR	SMT PRATIMA DEVI AND ANR Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE COMPANY LTD AND 2 ORS	MR D K KALITA MR. K K PARASAR	MS. P DEBNATH (R1) MR. R C PAUL (R1) MR. M A LASKAR (R2)
6 MACApp./611/2018	SAHARA KHATUN and 3 ORS Versus SRI MADAN SINGH and 2 ORS	MR.S K GOSWAMI MR.N BARMAN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
7 I.A.(Civil)/2418/2021 in CRP/3/2021	SITARAM THAKURBARI, Versus RAJENDRA DAS @ RAJEN DAS AND 4 ORS.	MR J C GAUR MS. M GAUR	MR. N BHARALI MR D J DAS

	WITH CRP/3/2021 CAVT. NO. 00432/021,	SHRI SITARAM THAKURBARI AND 2 ORS. Versus RAJENDRA DAS @ RAJEN DAS AND 4 ORS.	MR J C GAUR MS. M GAUR	MR. K N CHOUDHURY (R-2,3) MR. N BHARALI MR. D BARUAH (R-4,5) MR. B D DEKA (R-4) MS. N UPADHYAY (R-4,5) MR. M DAS (R-4) MR. A I Ali (R-4,5) MR. D J DAS (R-2,3) N CHAUDHURY (R-4) N GAUTAM (R-2,3) MR A BHATRA (R-4) MR A DEKA (R-4) FOR CAVEATOR
8	RFA/41/2022	MD. ZIAUL MUSTOFA Versus THE STATE OF ASSAM and 4 ORS.	MR.N H MAZARBHUYAN MR.N ISLAM MR. K MIRA MS.L WAJEEDA	
9	MFA/90/2023	JAHURA KHATUNI Versus THE UNION OF INDIA	MR B C DAS MS J KALITA	DY.S.G.I.
10	MFA/92/2023	AKLIMA KHATUN KHATUN AND 5 ORS. Versus THE UNION OF INDIA	MR. B C DAS MS J KALITA	DY.S.G.I.
11	MACApp./381/2023 FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI KAILASH RABHA AND 2 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. S I BORA
	WITH I.A.(Civil)/3034/2023 in MACApp./381/2023	NATIONAL INSURANCE COMPANY LIMITED Versus SRI KAILASH RABHA AND 2 ORS	MS. R D MOZUMDAR	MR. J AHMED
12	RFA/20/2024	THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS. Versus SHYAM SUNDAR AGARWAL AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/1212/2024 in RFA/20/2024	THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS. Versus SHYAM SUNDAR AGARWAL AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
13	MACApp./115/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus JUTHIKA DAS AND 3 ORS. H	MR. R GOSWAMI MS. P BORTHAKUR	
	WITH I.A.(Civil)/814/2024 in MACApp./115/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus JUTHIKA DAS AND 3 ORS. H	MR. R GOSWAMI MS. P BORTHAKUR	
<u>BAIL HEARING</u>				
14	AB/4059/2023 FIXED	LILAMBAR SONOWAL AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
15	AB/458/2024 FIXED	KALAM SK. AND ANR. Versus THE STATE OF ASSAM	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. M SHARMAH	PP, ASSAM
16	AB/616/2024 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. M K MISRA MR. D GOSWAMI	PP, ASSAM
17	AB/975/2024 FIXED	UMME KULSUMA KHATUN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI	PP, ASSAM

ORDERS

18	MFA/153/2003 WITH LCR	NATIONAL INSURANCE CO LTD Versus DURGESWAR NEOG	MR.P MAHANTA	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN
19	MFA/182/2018	THE REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION and ANR, Versus INDIAN OIL CORPORATION LTD. (ASSAM OIL DIVISION) and ANR	MR. K K NANDI MS. B SARKAR MR. P MUKHERJEE	S N SARMA (R1) MR. A SARMA MS. N SARMA MR. M HUSSAIN (R1) MR. K KALITA (R1) SC, IOC
20	FAO/16/2019 WITH LCR	SMTI. KUME BORO AND ANR Versus SRI BIPUL CHOUDHURY AND 2 ORS	MR. S DEKA MS. J BORO MR D TUMUNG	MR P C GOSWAMI MR. P C GOSWAMI MR. P P DAS MR. P P DAS
	WITH I.A.(Civil)/1225/2019 in FAO/16/2019	SMTI. KUME BORO AND ANR Versus SRI BIPUL CHOUDHURY AND 2 ORS.	MR. S DEKA MS. J BORO MR D TUMUNG	
21	I.A.(Civil)/351/2019 WITH LCR in Test.Cas./3/2005 WITH Test.Cas./3/2005	MD. ABDUL MATLIB SAIKIA Versus MD. IFTIQUER HUSSAIN AND 6 ORS	MR. SHEELADITYA	MR Z MUKIT
	WITH I.A.(Civil)/353/2019 in Test.Cas./3/2005	ZINNAT ARA AHMED Versus IFTIQUER HUSSAIN AND ORS	MR.S BAROOAH MR.SHEELADITYA MR.S MEDHI	MR.Z MUKIT MR.A SATTAR MS.M KUMARI
	WITH I.A.(Civil)/354/2019 in Test.Cas./3/2005	MD. ABDUL MATLIB SAIKIA Versus MD. IFTIQUER HUSSAIN AND 6 ORS	MR. I C DEKA MR. SHEELADITYA	MR Z MUKIT
	WITH I.A.(Civil)/4228/2019 in Test.Cas./3/2005	MD. ABDUL MATLIB SAIKIA Versus MD. IFTIQUER HUSSAIN AND 6 ORS	MR. SHEELADITYA	MR Z MUKIT
	WITH I.A.(Civil)/4229/2019 in Test.Cas./3/2005	ON THE DEATH OF ZINNAT ARA AHMED HER LEGAL HEIR ABDUL MATLIB SAIKIA Versus IFTIQUER HUSSAIN AND 8 ORS	MR. I C DEKA	MR Z MUKIT MR. A SATTAR
	WITH I.A.(Civil)/4230/2019 in Test.Cas./3/2005	ON THE DEATH OF ZINNAT ARA AHMED HER LEGAL HEIR ABDUL MATLIB SAIKIA Versus IFTIQUER HUSSAIN AND 8 ORS	MR. I C DEKA MS. K JAIN	MR Z MUKIT MR. A SATTAR
22	I.A.(Civil)/2620/2019 in MFA/9469/2019 WITH MFA/9469/2019 (Filing Number)	ORIENTAL INSURANCE CO. LTD., Versus AMZAD ALI AND ANR	MR SISHIR DUTTA MS. M CHOUDHURY MS M GAZLOO	
	WITH MFA/9469/2019 (Filing Number)	ORIENTAL INSURANCE CO. LTD Versus AMZAD ALI AND ANR		
23	I.A.(Civil)/399/2020 in MFA/659/2020 WITH MFA/659/2020 (Filing Number)	ATABAR AKAND Versus MISS HASINA BEGUM AND 2 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	MS S MOCHAHARI MS. M CHOUDHURY MS C BORAH
	WITH MFA/659/2020 (Filing Number)	ATABAR AKAND Versus MISS HASINA BEGUM AND 2 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	

24	Cont.Cas(C)/119/2021	DR. BHAGAWATI PRASAD TODI Versus DR. NATWARLAL AGARWALA	MR K K MAHANTA MR A NATH MR K MAHANTA	MR. JYOTIRMOY ROY MR. D BARUAH MR. S SARMA MR. C CHAKRAVARTY MR. A I Ali MR D DAS MR H M R HOQUE MR A BHUYAN
25	CO/16/2022 WITH LCR in MFA/55/2010 WITH MFA/55/2010	HARINDER SAH Versus ORIENTAL INSURANCE CO. LTD. AND ANR. M/S ORIENTAL INSURANCE CO. LTD. Versus HARINDAR SAH and ANR	MR. A R AGARWALA MR. R C PAUL MR.A AHMED MS L DAS	MR. A AHMED MR.A R AGARWALAR-1 MR.D K KOTHARI MR.N DEKA MRR K MOUR
26	MFA/108/2022 WITH LCR WITH I.A.(Civil)/3523/2022 in MFA/108/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI BIJU BISWAS AND 2 ORS THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI BIJU BISWAS AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
27	MC/2/2023 in RFA/47/2010 (D/O) in RFA/47/2010 WITH I.A.(Civil)/5/2023	CHAPAR TEA ESTATE and ANR, Versus SMTI. SWAPNA GHOSH and ANR, CHAPAR TEA ESTATE and ANR, Versus SMTI. SWAPNA GHOSH and ANR,	MR. T ROY MS. B SARKAR MR P BHATTACHARJYA MR. T ROY MS. B SARKAR MR P BHATTACHARJYA	
28	Arb.A./4/2023	M/S JEWELLERY HUB AND 2 ORS. Versus SUMITRA DEVI KANOI AND 4 ORS	MR. S P ROY JYOTISH DAS MS P DEY	MR Z MUKIT (r-1,2) MR Z MUKIT (r-1,2) MR. A SATTAR (R- 3.4.5) MR. A SATTAR (R- 3.4.5) MRS N. AGARWAL CHANDAK (r-1) MRS N. AGARWAL CHANDAK (r-1) S CHOUDHURY (R- 3.4.5) G IMTIAZR (R- 3.4.5)
29	I.A.(Civil)/7/2023 in MFA/12355/2022 WITH MFA/12355/2022 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus BABITA DEVI AND ANR. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus BABITA DEVI AND ANR. A	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. R GOSWAMI	MS. SUDAKSHINA K. MS. P BARUAH
30	Test.App./9/2023	PHALGUNI SAKHA DAS Versus RATISH KUMAR DEY AND ANR	MR. O P BHATI MR. U C DAS MR T C DAS MR. P SARMA S. K. GUPTA MR. R BHAGAWATI	MR. S P CHOUDHURY (r-1,2) MR K BISWAKARMA (r-1,2) MS. M BORA(r-1,2) MR. S. J. SARKAR (r-1,2)
31	FAO/50/2023 CAVT. NO.09172/023,	SURENDRA KUMAR MITTAL Versus SAYED KAMALUDDIN AHMED AND 7 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MS. S MEDHI MR. C TALUKDAR MR. A GAUTAM	S ALI MR. P CHOUDHURY MR. R BARUAH MS. M NATH MS S SIDDIQUA MS. J SARMA FOR CAVEATOR

	WITH I.A.(Civil)/2462/2023 in FAO/50/2023	SURENDRA KUMAR MITTAL Versus SAYED KAMALUDDIN AHMED AND 7 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MS. S MEDHI MR. C TALUKDAR MR. A GAUTAM	MR. P CHOUDHURY FOR CAVEATOR
32	I.A.(Civil)/767/2023 in MFA/2218/2023	MONMONI CHETRY AND 2 ORS. Versus M/S B K AGENCY AND ANR	MR. U DUTTA MR. B. KUMAR MR. M B ISLAM	MS. R D MOZUMDAR (r-2) MS. C MOZUMDAR (r-2) MR. S P SHARMA (r-2)
	WITH MFA/2218/2023 (Filing Number)	MONMONI CHETRY AND 2 ORS. Versus M/S B K AGENCY AND ANR B	MR. U DUTTA	
33	I.A.(Civil)/1496/2023 in MFA/6060/2023	THE NEW INDIA ASSURANCE CO. LTD. Versus SABITRI DEVI AND ANR.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	
	WITH MFA/6060/2023 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. Versus SABITRI DEVI AND ANR. B	MR SISHIR DUTTA	
34	I.A.(Civil)/1633/2023 in MFA/6462/2023	ORIENTAL INSURANCE COMPANY LTD. Versus MD. ABDUL RAFIK ALI AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR A SHARMA (r-2)
	WITH MFA/6462/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus ABDUL RAFIK ALI AND ANR. B	MS. R D MOZUMDAR	
35	I.A.(Civil)/1656/2023 in CRP/148/2017	KOSER ALI AND 3 ORS. Versus KUDDUS ALI AND 13 ORS.	MR. M U MAHMUD MR. M ALI	MR Z HUSSAIN MR. M HOQUE
	WITH CRP/148/2017	KOSER ALI and 3 ORS. Versus KUDDUS ALI and 15 ORS.	MR.M U MAHMUD MR. A ROSHID (P1-P3) MR.A DAS MRC KALITA MR.S ISLAM MR.S HAQUE MS. T BEGUM (P1-P3) MR.M ALI	MR.M HAQUE(R-6) MR Z HUSSAIN MR Z HUSSAIN MR. M HOQUE
	WITH I.A.(Civil)/1657/2023 in CRP/148/2017	KOSER ALI and 3 ORS. Versus KUDDUS ALI AND 13 ORS.	MR. M U MAHMUD MR. M ALI	MR Z HUSSAIN MR. M HOQUE
	WITH I.A.(Civil)/1658/2023 in CRP/148/2017	KOSER ALI AND 3 ORS. Versus KUDDUS ALI AND 13 ORS.	MR. M U MAHMUD MR. M ALI	MR Z HUSSAIN MR. M HOQUE
	WITH I.A.(Civil)/44/2024 in CRP/148/2017	KOSER ALI and 3 ORS. Versus KUDDUS ALI AND 15 ORS.	MR. A ROSHID	
	WITH I.A.(Civil)/45/2024 in CRP/148/2017	KOSER ALI and 3 ORS. Versus KUDDUS ALI and 15 ORS.	MR. A ROSHID	
	WITH I.A.(Civil)/46/2024 in CRP/148/2017	KOSER ALI and 3 ORS. Versus KUDDUS ALI and 15 ORS.	MR. A ROSHID	
	WITH I.A.(Civil)/1074/2024 in CRP/148/2017	KOSER ALI and 3 ORS. Versus KUDDUS ALI and 15 ORS.	MR. A ROSHID	

36	I.A.(Civil)/3541/2023 in MFA/17/2013 (D/O),WITH LCR, B/O in MC/85/2023 WITH MC/85/2023	NATIONAL INSURANCE CO. LTD. Versus DEBASHIS DAS AND ANR.	MRS. S ROY	
		NATIONAL INSURANCE CO. LTD. Versus DEBASHIS DAS AND ANR.	MRS. S ROY	
37	I.A.(Civil)/3771/2023 in RFA SL. NO. 224653 in MC/1608/2014 WITH MC/1608/2014	JAYANTA KUMAR SHARMA and ANR Versus SMTI DIRGEHESHWARI DEVI (SINCE DECEASED)and 6 ORS, JAYANTA KUMAR SHARMA and ANR Versus SMTI DIRGEHESHWARI DEVI and 6 ORS,	MR. A K JAIN MR. A K JAIN MR.A K JAIN MS.K JAIN	R. ALI MR.R J BORDOLOI(R- 1,3&5) MR.R ALIR- 1,3and5
38	RFA/2/2024 WITH LCR WITH I.A.(Civil)/112/2024 in RFA/2/2024	DINDAYAL SARAOGI AND SONS (HUF) AND ANR. Versus SAMEER CHOUDHURY AND 8 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	MR B SARMAH (r-2,3,49) MR T MAZUMDAR (r- 2,3,49) MR R KASHYAP (r-2,3,49)
39	FAO/6/2024 CAVT. NO.12922/023, WITH I.A.(Civil)/119/2024 in FAO/6/2024	CHIRANJEEB SARMA ROY Versus SUDHA DUGAR	MR. S P CHOUDHURY DR. B. C. BORAH	MS. K YADAV MR R K MOUR FOR CAVEATOR
		CHIRANJEEB SARMA ROY Versus SUDHA DUGAR	MR. S P CHOUDHURY DR. B. C. BORAH	MR R K MOUR FOR CAVEATOR
40	MC/27/2024 in LA.App./8/2022 (D/O), B/O in LA.App./8/2022 WITH	PALLORBUND TEA LTD. Versus THE COLLECTOR, CACHAR	DIKSHITA DEKA MR. J KALITA	GA, ASSAM
41	MC/28/2024 in LA.App./9/2022 (D/O)	DULAGRAM TEA LTD. Versus THE COLLECTOR, CACHAR	DIKSHITA DEKA MR. J KALITA	GA, ASSAM
42	I.A.(Civil)/516/2024 WITH LCR in Arb.A./15/2014 WITH Arb.A./15/2014	UNION OF INDIA Versus M/S ECI ENGINEERING and CONSTRUCTION CO. LTD. (H) M/S ECI ENGINEERING and CONSTRUCTION CO. LTD. Versus UNION OF INDIA and 4 ORS,	MRS. UMA CHAKRABORTY MS.A CHOUDHURY	 MR.A K SARKAR MR B N GOGOI MS.M CHATTERJEE MS.N R RABHA MS.S BHARALI MS.M ACHARYYA MRS.U CHAKRABORTY SC, NF RLY
43	I.A.(Civil)/1067/2024 in CRP(IO)/311/2019 WITH CRP(IO)/311/2019	LALITA DAS Versus AMLAN SAIKIA AND 3 ORS	MR. M TALUKDAR MS. M TALUKDAR	
		AMLAN SAIKIA Versus LALITA DAS AND 3 ORS.	MR R SENSUA MR S DAS	MR. M TALUKDAR MR G SAIKIA (r-2) MS. M TALUKDAR
		LALITA DAS Versus AMLAN SAIKIA AND 3 ORS,	MR. M TALUKDAR MS. M TALUKDAR	MR R SENSUA

HEARING

44	MACApp./113/2016 WITH LCR, FIXED	ZEHIRUL ISLAM Versus SRI CHITTA DAS and ANR	MR.S C BISWAS MR. E AHMED MS.K L R YANTHAN MS.J BORAH MR. S BISWAS	MR.B K PURKAYASTHA(R-2) MR. A DUTTA MS.S D SAIKIA R-1 MS.K DEKA(R-2) MRS. P M DUTTA
	WITH I.A.(Civil)/2153/2023 in MACApp./113/2016	ZEHIRUL ISLAM, Versus SRI CHITTA DAS and ANR		MR.B K PURKAYASTHA(R-2) MR. A DUTTA MS. S D SAIKIA MS.K DEKA(R-2) MRS. P M DUTTA

STAY MATTERS

45	CRP(IO)/403/2023 WITH LCR(SCANNED COPY)	THE BODOLAND TERRITORIAL REGION (BTR) AND 2 ORS Versus JACOB NARZARY AND ANR	MR. D SAIKIA MR. K K DUTTA MR. R K MUSHAHARY	MR. B J MUKHERJEE (R-1) MS R SAHA (R-1) SC, FINANCE (R2)
46	CRP(IO)/404/2023 WITH LCR(SCANNED COPY)	THE BODOLAND TERRITORIAL REGION (BTR) AND 2 ORS Versus JACOB NARZARY AND ANR	MR. D SAIKIA MR. K K DUTTA MR. R K MUSHAHARY	MR. B J MUKHERJEE (R-1) MS R SAHA (R-1) SC, FINANCE (R2)

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LEAVE NOTE OF ADVOCATES FOR 26/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
14)	MR P C DEY	26-04-2024	To	04-05-2024
15)	S BORGHAIN	23-04-2024	To	26-04-2024
16)	MR M AHMED	25-04-2024	To	26-04-2024
17)	MR S K SARKAR	26-04-2024	To	26-04-2024
18)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
19)	MR. O LASKAR	25-04-2024	To	30-04-2024
20)	MR. B P SINHA	25-04-2024	To	03-05-2024
21)	MR. N J GOGOI	25-04-2024	To	26-04-2024
22)	MR. D DEKA	23-04-2024	To	29-04-2024
23)	MR. S K SINHA	25-04-2024	To	22-05-2024
24)	MR. DITUL DAS	25-04-2024	To	26-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,26th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
1 WP(C)/874/2021 B/O	M/S CHAYANIKA HANDLOOM PRODUCTS AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR H TALUKDAR	SC, HANDLOOM AND TEXTILE
WITH 2 WP(C)/390/2021	M/S BANTI HANDLOOM PRODUCTS AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR H TALUKDAR	SC, HANDLOOM AND TEXTILE
ORDER NO STEPS			
3 WP(C)/3170/2016 WITH WP(C)/1904/2016 (D/O)	KAMRUL HUDA and ANR. Versus THE STATE OF ASSAM AND 5 ORS	B J BAROOAH MR. M B U AHMED	MR.T J MAHANTA(Sr.Adv.)(R-5(a),5(b)&5(d)) GA, ASSAM MR.P P DUTTA(R-5(a),5(b)&5(d)) MR.A BHATTACHARYYA R-5a,5band5d MS.M KALITA(R-5(a),5(b)&5(d))
4 WP(C)/6598/2022	ABDUL KAYUM TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. A R BHUYAN MR. S ROY MR. M A I HUSSAIN MR. M H LASKAR	GA, ASSAM MR. C K S BARUAH SC, K A A C
ADMISSION			
5 WP(C)/2199/2016	RAKIBUL HUSSAIN and ANR Versus THE ELECTION COMMISSION OF INDIA and 7 ORS	MR N DUTTA MRS.M BORAH MR.H BURAGOHAIN MR.G Z AHMED MR. A PHUKAN MR.M BURAGOHAIN	GA, ASSAM SC, ELECTION COMMISSION.
WITH 6 WP(C)/2200/2016	SMTI. NAZRIN HUSSAIN Versus THE UNION OF INDIA and 3 ORS	MRS. M BORAH MR. H BURAGOHAIN MR. G Z AHMED MS. M BURAGOHAIN	MR. S C KEYAL (R-2) ASSTT. S.G.I. SC, INCOME TAX
7 WP(C)/3060/2016	SMT. USHA ANANTHASUBRAMANIAN and 2 ORS Versus THE UNION OF INDIA and 4 ORS	MR.A GANGULY MR.A DUTTA	ASSTT.S.G.I.

8	WP(C)/2313/2017	M/S. MASKARA TEA ESTATE Versus THE STATE OF ASSAM and 2 ORS.	MR.P KATAKI MS.M DEVI MS.R BEGUM	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
9	WP(C)/2685/2017	ASHOK KUMAR DAS Versus THE STATE OF ASSAM and 3 ORS.	MR.S DASGUPTA MS.A DEVI MR K CHAKRAVARTY	GA, ASSAM
10	WP(C)/3081/2017	GAMBHIR CH. DEORI Versus THE STATE OF ASSAM and 3 ORS.	MR.B K GOGOI MR. A NARZARI MS. S T BOKTH	GA, ASSAM
11	WP(C)/4887/2017	ABDUL HATEM ALI AHMED and 2 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.M U MAHMUD MR.A DAS MD.S ISLAM MS.C KALITA MR.S HOQUE MRS R BORAH MR.M ALI	GA, ASSAM
12	WP(C)/4937/2017	PHANI BHUSAN BARMAN Versus THE STATE OF ASSAM and 3 ORS.	MR.B HUSSAIN MR.I A TALUKDAR MS.P BARMAN MS.P MAZUMDAR	SC, APDCL MR. D NATH (GA, ASSAM, R- 4)
13	WP(C)/7204/2017	MRIDUL RAJKHOWA and ANR Versus THE DISTRICT LEGAL SERVICES AUTHORITY and 3 ORS.	MR S KHOUND MR.D DAS MR.I DAS MR.J R GIRI	MR. K SINGHA MR. K M MAHANTA
14	WP(C)/6188/2018	M/S. MAHAKALI TEA CO. PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI	GA, ASSAM
15	WP(C)/3403/2019	PRADIP SAHA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	GA, ASSAM SC, REVENUE SC, FINANCE
16	WP(C)/8541/2019	KALPANA BARUWA Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, REVENUE
17	WP(C)/8720/2019	BALLAV PANDEY Versus THE STATE OF ASSAM AND 4 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MR S HUSSAIN	GA, ASSAM MS. D SINHA (R5) MS. A BEGUM (R5) MS P BORUAH (R5)
18	WP(C)/8760/2019	A.K. BOILER GODOWN AND SUPPLY AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS. S KATAKEY	GA, ASSAM SC, PCB SC, FOREST
19	WP(C)/8761/2019	NEZONE PROJECT CONSULTANCY PVT. LTD. AND ANR Versus THE UNION OF INDIA AND 2 ORS.	DR. A SARAF MR. S CHETIA MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I. SC, INCOME TAX
20	WP(C)/8786/2019	APARAJITA CHOUDHURY Versus ASSAM FINANCIAL CORPN. AND 3 ORS.	MR. M KATAKI	GA, ASSAM MR. L SHARMA MR. S BORA (r-1) MR. R THAKURIA MS J RAJKUMARI (r-1) MR. L P SHARMA (SC, ASSAM FINANCE CORPORATION)
21	WP(C)/535/2020 FIXED	ASSAM POLYMERS AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MS M HAZARIKA MR D KHAN	SC, P H E
22	WP(C)/202/2021	PRADIP SHARMA AND 3 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM MR. B DEKA MR. S KAKATI (r-7) MS D DEVI(r-7) ASSTT.S.G.I.

23	WP(C)/3404/2021	DEB AND HIMSONS PVT LTD Versus THE STATE OF ASSAM AND 6 ORS	MR K K MAHANTA MR. K SINGHA MRS. P BARUAH	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/1370/2021 in WP(C)/3404/2021	DEB AND HIMSONS PVT LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. K SINGHA MRS. P BARUAH	GA, ASSAM SC, REVENUE
24	WP(C)/3572/2021	MANORANJAN BORO Versus THE STATE OF ASSAM AND 6 ORS.	MR H BURAGOHAIN MS A DEVI MR R SINGH	GA, ASSAM SC, FOREST
25	WP(C)/4074/2021	ABDUL MOTLEB AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR I RAFIQUE MS. M MEDHI MS. S DEVI	GA, ASSAM SC, REVENUE SC, IRRIGATION
26	WP(C)/4269/2021 FIXED	PARESH CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S BORA MS J RAJKUMARI	SC, APDCL SR. GA, ASSAM SC, ASSAM STATE HOUSING BOARD (ASHB)
27	WP(C)/5539/2021	SMTI. ANURADHA BARMAN Versus THE UNION OF INDIA AND 4 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND SC, REVENUE	GA, ASSAM MRS. A GAYAN (C.G.C.) ASSTT.S.G.I.
28	WP(C)/6241/2021	BIJOY BURAGOHIAN Versus THE STATE OF ASSAM AND 6 ORS	MS M BORAH MS. S BURAGOHAIN MR P K GOSWAMI MR. B B BORAH	MR D GOGOI (SC, FOREST DEPT., R-1-7)
29	WP(C)/6924/2021	DIPALI DAS Versus THE STATE OF ASSAM AND 8 ORS	MR. R SARMA MS. P BARMAN	GA, ASSAM
30	WP(C)/7013/2021	SHUDHA KANTHA DR. BHUPEN HAZARIKA PROTIMURTI SANGRAKSHAN SAMITEE AND 11 ORS. Versus UNION OF INDIA AND 7 ORS	MR D KALITA MR. J A AHMED	GA, ASSAM SC, NHAI ASSTT.S.G.I.
31	WP(C)/7113/2021	ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MS S S ZIA	GA, ASSAM SC, REVENUE
	WITH WP(C)/4190/2021	ABDUL OHAB Versus THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MR. A WAHAB	GA, ASSAM SC, REVENUE
33	WP(C)/673/2022	JUBEDA BEGUM AND 18 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. N SARKAR MR P K BASU MR N M DEKA	GA, ASSAM SC, REVENUE
34	WP(C)/4457/2022	NOBIN HAZARIKA AND 3 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. JYOTIRMOY ROY MR. P HAZARIKA MR. P K MUNIR MR. A GAYAN	GA, ASSAM SC, NHAI MR. P P DUTTA (R-6) MR T GOGOI (R-6) MS P SARMA (R-6) ASSTT.S.G.I.
35	WP(C)/4714/2022	DURGA UPADHYAY AND 38 ORS Versus THE UNION OF INDIA AND 6 ORS	MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM SC, NHAI ASSTT.S.G.I.
36	WP(C)/4831/2022	RASHEDA KHATUN BIBI Versus THE STATE OF ASSAM AND 5 ORS	MR. L R MAZUMDER MR. A Z AHMED	SC, CO OP GA, ASSAM MR. M HUSSAIN
37	WP(C)/6251/2022	SUDAMA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. A DAS MR S KHOUND MR R SARMA MR. P SENGUPTA	GA, ASSAM MR P P MEDHI (r-8) SC, GDD SC, GMC

38	WP(C)/6571/2022 CAVT. NO.10572/022,	SRI SRI ATHKHELIA NAMGHAR AND 2 ORS. Versus THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR B P BORAH	GA, ASSAM MR. M NATH (r-6 to 16) MR. J K GOSWAMI (FOR CAVEATOR) MR. A BHATTACHARJEE (r-6 to 16) MR. A PHUKAN, SC, GAD MR. D J KAPIL (r-6 to 16) SC, GAD MR. J BARMAN (r-6 to 16) MR. J BARMAN (r-6 to 16)
	WITH I.A.(Civil)/3123/2022 in WP(C)/6571/2022	SRI SRI ATHKHELIA NAMGHAR AND ANOTHER Versus THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN	GA, ASSAM MR. J BARMAN
39	WP(C)/1410/2023	ABDUL HAMID Versus THE STATE OF ASSAM AND 5 ORS	MR. W RAHMAN MS. S RASUL	SC, REVENUE SC, FINANCE
40	WP(C)/1444/2023	ABDUL MOJID Versus THE STATE OF ASSAM AND 5 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE SC, FINANCE
41	WP(C)/5736/2023	HUSAIN AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. H R KHAN MR. N ISLAM MS. N GOSWAMI	SC, CO OP GA, ASSAM MR. P D NAIR (R6) MR. A CHETRY (R6) MR G ALAM (R7) MR. H ROHMAN (R6) MR S R A NASER (R7)
ORDERS				
42	WP(C)/3784/2017	SAHJAHAN ALI and 36 ORS. Versus THE UNION OF INDIA and 5 ORS.	MR. M K CHOUDHURY MR. R K BHUYAN MR A ZAMAN MR P BHARDWAJ MR.R RABHA	GA, ASSAM MR.U K NAIR(Sr.Adv.)(Rly.Adv.) MR. A BARKATAKI MR.A CHETRY SC, NF RLY
43	Cont.Cas(C)/56/2020	LAL KARMAKAR Versus MANI VANNAN, IAS AND ANR	MR. M R KHANDAKAR	MR H K SARMA MRS R DEKA
44	Cont.Cas(C)/179/2020	HIRALAL SHAW Versus A.N.HAZARIKA, ACS AND ANR.	MR. I A TALUKDAR MR. B HUSSAIN	MR. R DHAR
45	WP(C)/4500/2021	KHOKHAN DEY Versus THE UNION OF INDIA AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, NF RLY
	WITH I.A.(Civil)/1815/2022 in WP(C)/4500/2021	KHOKHAN DEY Versus THE UNION OF INDIA AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR B SARMAH
46	WITH WP(C)/4506/2021	SANJU DUTTA Versus THE UNION OF INDIA AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, NF RLY
	WITH I.A.(Civil)/1813/2022 in WP(C)/4506/2021	SANJU DUTTA Versus THE UNION OF INDIA AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. B SARMA
47	WP(C)/5324/2022 CAVT. NO.07922/022,	SHAHANAJ BEGUM SHAH Versus THE STATE OF ASSAM AND 20 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, P AND R.D. GA, ASSAM MR. M A I HUSSAIN FOR CAVEATOR
48	Cont.Cas(C)/691/2023	SMTI. KANIKA BARUA Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. R Deka S I AKAND	MR. D SAIKIA (r-1) MS. P R MAHANTA (r-1) MR. R BORPUJARI (r-1)

49	WP(C)/3945/2023	SMTI. KUNJALATA GOGOI AND 16 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM MR. N DEKA (r-3) MR D CHUTIA (R-2,7) MR. M GOGOI (r-3) MS E CHOUDHURY (r-3) SC, REVENUE
50	Review.Pet./45/2024 IN WP(C)/4507/2013 (D/O)	THE DISTRICT COMMISSIONER Versus MUKUTANANDA DAS AND 11 ORS.	MR. D NATH SR. GA, ASSAM	
51	I.A.(Civil)/367/2024 IN WP(C)/1138/2021 (D/O) in WP(C)/1138/2021	MD. KHALIL ALI AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	G UDDIN	GA, ASSAM MR. S MITRA, SC, GAIL (R-4,5) DY.S.G.I.
	WITH MC/4/2024	MD. KHALIL ALI AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	MR M HAQUE G UDDIN P ADHIKARI	GA, ASSAM DY.S.G.I.
52	I.A.(Civil)/1042/2024 in WP(C)/2300/2015	ON THE DEATH OF TEZPAL MINDA HIS LEGAL HEIRS SHAKUNTALA MINDA AND ORS Versus THE STATE OF ASSAM AND 4 ORS		SC, INDUSTRIES AND COMMERCE
	WITH WP(C)/2300/2015	TEZPAL MINDA Versus THE STATE OF ASSAM AND 4 ORS	MR.L TALUKDAR MRC KALITA MR.G DAS MR.M DAS	MR.S CHAMARIA(R1-5) SC, INDUSTRIES
HEARING				
53	WP(C)/2233/2015 FIXED	KANI RAM JALAN @ RAKESH JALAN Versus GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 2 ORS	MR.S CHAMARIA MR.D SARMA MR.M PHUKAN	MRM HAZARIKA SC, G M D A(R-1 TO 3)
	WITH I.A./136/2015 in WP(C)/2233/2015	KANI RAM JALAN @ RAKESH JALAN Versus GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 2 ORS	MR.S CHAMARIA MR.D SARMA MR.M PHUKAN	MRM HAZARIKA SC, G M D A(R-1 TO 3)
	WITH WP(C)/2746/2015	M/S NARMADA AGENCIES Versus THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MR.J PATOWARI	SC, G M D A
	WITH WP(C)/2748/2015	MAHAVIR CHAND JANIN Versus THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MR.J PATOWARI	SC, G M D A
	WITH WP(C)/2749/2015	SMTI PRATIMA GOGOI, Versus THE STATE OF ASSAM and 2 ORS,	MR.K N CHOUDHURY MR.M MAHANTA MR.J PATOWARI	SC, G M D A
	WITH WP(C)/2750/2015	ADITYA BAISHYA SAHU Versus THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MR.J PATOWARI	SC, G M D A
	WITH WP(C)/2751/2015	ARKASISH CHALIHA Versus THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MR.J PATOWARI MR.B K KASHYAP	SC, G M D A
	WITH WP(C)/2752/2015	M/S RR ENTERPRISE Versus THE STATE OF ASSAM and 2 ORS,	MR.K N CHOUDHURY MR.A DHAR MR.J PATOWARI	SC, G M D A
60	WP(C)/2753/2015	PIUSH AGARWAL Versus THE STATE OF ASSAM and 2 ORS,	MR.K N CHOUDHURY MR.B K KASHYAP MR.J PATOWARI	SC, G M D A

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LEAVE NOTE OF ADVOCATES FOR 26/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
14)	MR P C DEY	26-04-2024	To	04-05-2024
15)	S BORGHAIN	23-04-2024	To	26-04-2024
16)	MR M AHMED	25-04-2024	To	26-04-2024
17)	MR S K SARKAR	26-04-2024	To	26-04-2024
18)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
19)	MR. O LASKAR	25-04-2024	To	30-04-2024
20)	MR. B P SINHA	25-04-2024	To	03-05-2024
21)	MR. N J GOGOI	25-04-2024	To	26-04-2024
22)	MR. D DEKA	23-04-2024	To	29-04-2024
23)	MR. S K SINHA	25-04-2024	To	22-05-2024
24)	MR. DITUL DAS	25-04-2024	To	26-04-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Friday, 26th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR****COURT NO: 26****[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
1	WP(C)/7040/2023	JYOTSHNA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. D SARMAH (r-4) S. J. SAHARIAH (r-4) SC, SEC. EDU.
<u>TOP OF THE LIST</u>				
2	WP(C)/3007/2014 FIXED	PULAKESH BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	GA, ASSAM SC, APSC MS.A K CHOUDHURY MR.S BHUYAN MR.R GOSWAMI MR.M SAIKIA MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.H BAILUNG
<u>MOTION</u>				
3	WP(C)/5260/2023 FIXED	THE PRESIDENT, THE SCHOOL MANAGING COMMITTEE OF MILAN ADABARI M E SCHOOL AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
4	Cont.Cas(C)/211/2024	RAJPUR HIGH SCHOOL Versus MAMATA HOJAI	MR. P SARMA	
5	Cont.Cas(C)/213/2024	MD. ANUWAR HUSSAIN FARUKI Versus SURANJANA SENAPATI	MR P BHARDWAJ MS. B DEVI	
6	WP(C)/320/2024 FIXED	AZIZUL ISLAM HOQUE Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	GA, ASSAM SC, SEC. EDU.
7	WP(C)/1188/2024	SABITRI GOALA Versus THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MR. A K HANNAN	SC, SEC. EDU.
8	WP(C)/1729/2024 FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MD. S ALOM MR. M S ALAM	GA, ASSAM MR. M S ALAM SC, SEC. EDU.

9	WP(C)/1735/2024 CAVT. NO.03282/024, FIXED	ANOWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. S Ali MR K DAS	MR B B NARZARY MR N ALAM SC, SEC. EDU. SC, BTC FOR CAVEATOR
10	WP(C)/1736/2024 CAVT. NO.03282/024, FIXED	MRIGENDRA NATH KALITA AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. S Ali MR K DAS	MR B B NARZARY MR N ALAM SC, SEC. EDU. SC, BTC FOR CAVEATOR
11	WP(C)/1782/2024 FIXED	ROHIDUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS	MR S H SIKDAR MR. S HAQUE MS S ABDULLAH	SC, ELEM. EDU GA, ASSAM SC, SSA
12	WP(C)/1856/2024 FIXED	KESHAB KALITA AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU. SC, BTC
WITH				
13	WP(C)/1991/2024	MINATI DAS RAJBONGSHI AND 7 ORS Versus THE STATE OF ASSAM AND 36 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	SC, SEC. EDU. SC, BTC SC, FINANCE
14	WP(C)/1978/2024 FIXED	BHRIGU SAUD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, HIGHER EDU SC, BTC
15	WP(C)/2018/2024 FIXED	NRIPEN BARO AND ANR Versus THE STATE OF ASSAM AND 6 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, HIGHER EDU SC, BTC
16	WP(C)/2034/2024 FIXED	FAKRUZ ZAMAN CHOUDHURY AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
17	WP(C)/2059/2024 FIXED	NABENDU BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS.	MR M CHANDA MR S CHOUDHURY MS R MEDHI K ABHINABA MR R.CHANDA	GA, ASSAM SC, SEC. EDU.
18	WP(C)/2079/2024 FIXED	SUSHANTA KR PATHAK AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, HIGHER EDU SC, BTC
19	WP(C)/2127/2024 FIXED	SWAPNIL DEB @ DIMPI DEB Versus THE STATE OF ASSAM AND 5 ORS.	MRS. S D CHOUDHURY MR. RAJARSHEE DE MR. F A HASSAN	SC, ELEM. EDU
20	WP(C)/2226/2024	HAM -AK RURAL DEVELOPMENT FOUNDATION Versus NATIONAL COMMISSION FOR INDIAN SYSTEM OF MEDICINE AND 11 ORS	MR. A C BURAGOHAIN M BURAGOHAIN MS. H BORAH MS. S NATH	DY.S.G.I.
ADMISSION				
21	WP(C)/3195/2015 FIXED	SANJIB LAHAN and 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII	SC, ELEMENTARY EDUCATION
22	WP(C)/2160/2016	MONI NATH Versus THE STATE OF ASSAM AND 4 ORS	MR.S K GHOSH MS.F AHMED	MR.I H BARBHUIYA R-5 SC, SECONDARY EDUCATION MR.R RAJKHOWA(R-5)
WITH				
23	WP(C)/1283/2016	MD. BAKTIAR UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR.I H BARBHUIYA MS R RAJKHOWA	SC, SECONDARY EDUCATION MR.S CHAKRABARTY
24	WP(C)/2240/2016	DEEPSIKHA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.K M HALOI MR.A K DEKA	MR.P C DEY(R-4&5) SC, N I E I T MR.A B ROY(R-4&5) MR.S P DAS
25	WP(C)/4779/2017	LOKENDRA GOGOI and 16 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.A DAS	SC, ELEMENTARY EDUCATION

26	WP(C)/4982/2017	AKKABAR ALI Versus THE STATE OF ASSAM AND 6 ORS	MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.M KHATUN	GA, ASSAM MS. A AHMED(R-7) MR.A AHMEDR-7 MS.S RAHANA(R-7) SC, ELEMENTARY EDUCATION MR.A MATIN(R-7)
27	WP(C)/2492/2020	BAPAN DAS AND 20 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR F HAQUE	SC, N C T E (R-4) SC, SEC. EDU. SC, U G C (R-3)
28	WP(C)/4264/2020	UPASANA PODDAR Versus INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 5 ORS	MR. R DUBEY	MR. R P KAKOTI SR. ADV. (SC, IIT) MR A B DEY (SC, IIT) MR. S SUTRADHAR (SC, IIT) SC, IIT
29	WP(C)/4442/2020 WITH WP(C)/321/2021 (D/O), WP(C)/2001/2020 (D/O), WP(C)/3289/2020 (D/O)	DINA NATH KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. S SUTRADHAR	MR. A DEKA (R-7) MR. A DAS MR. I. ALAM, SC, N C T E MR P P PHUKAN (r-6) SC, EDU MS A B PHUKAN (r-6) SC, G U
30	WP(C)/234/2021	DR. DHRITI MAHANTA Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MR. R B GOHAIN	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR
31	WP(C)/5384/2021	AMIR HAMJA Versus THE STATE OF ASSAM AND 3 ORS.	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
	WITH I.A.(Civil)/451/2024 in WP(C)/5384/2021	AMIR HAMJA, Versus THE STATE OF ASSAM AND 3 ORS.	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
32	WP(C)/5406/2021	DIBYAJIT SARMA Versus THE CENTRAL BOARD OF SECONDARY EDUCATION AND 4 ORS	MR S BORTHAKUR MS. P BORAH	MR S N ADHYAPAK (R-4,5) MS B DAS (R-4,5) SC, CBSE
33	WP(C)/5761/2021	KANDARPA SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, HIGHER EDU MR. S Y AHMED (R-3) MD M ISLAM (R-3)
34	WITH WP(C)/1512/2021	KALPANA PEGU Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS	SC, ELEM. EDU
35	WP(C)/1924/2022	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM MR. S SUTRADHAR (R-7) SC, SSA
36	WP(C)/2809/2022 B/O	RAMESH CHANDRA KHAKHLARI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MS S P CHETRY	MR. P. BORGOHAIN (r-5) MR. P MAHANTA (R-6) MR. R B GOHAIN (R-6) MR A KHARSOHUM (R-6) SC, SEC. EDU. SC, BTC (R-3 & 4)
37	WP(C)/3100/2022 B/O	ANSHUMITA GOGOI AND 44 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, ELEM. EDU
38	WITH WP(C)/7365/2023	MINA HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH MS. B CHOWDHURY LUAYING	SC, ELEM. EDU
39	WP(C)/2731/2023 FIXED	ABDUL JALIL MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU MR. A K DUTTA (R-6, 7) MR. F E CHOUDHURY (R-6, 7)

40	WP(C)/5962/2023 FIXED	ABDUL SAFIT MIAH Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. A Z AHMED	SC, ELEM. EDU SC, FINANCE
41	WP(C)/1448/2024	MD.MAINUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	SC, SEC. EDU.
ORDERS				
42	Cont.Cas(C)/262/2017	ANIMA KONWAR Versus PREETOM SAIKIA and ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.D SAIKIA(R-2)(R-1) MR.G SARMA(R-1) MR.S M T CHISTIE(R-2) MR.A DEKA(R-1)
43	Cont.Cas(C)/61/2020	MAINOLA JIDUNG Versus PRITAM SAIKIA AND 5 ORS	MR R BORAH	MR. D SAIKIA MR S M T CHISTIE MR. K GOSWAMI MR. B DEORI MS. A NEOG MS K DAS MS M KAKOTY MR. A SANDILYA
44	Cont.Cas(C)/149/2020	R.K.CHANDRA SENA SINGHA Versus PREETAM SAIKIA AND 5 ORS.	MR. U K GOSWAMI	MR S M T CHISTIE MR. P K BORAH (R1) MS. N PHUKAN (R1)
45	Cont.Cas(C)/527/2020	KRISHNA CH DEBNATH Versus SMT. KRISHNA GOHA, IAS AND 4 ORS.	MR. B RAHMAN	
46	WP(C)/6348/2021	RAKIMUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR S A BARBHUYAN MR. B HUSSAIN	SC, SEC. EDU.
47	WP(C)/6980/2022 FIXED	LAKHI NATH CHIENTEY Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM
48	Cont.Cas(C)/598/2023	UDAY SARMA AND 3 ORS Versus NARAYAN KONWAR AND ANR	MRS. R RONGMEI MS. S DEVI	MR. D SAIKIA MR S M T CHISTIE MR. U SARMA
49	WP(C)/1264/2023	SASANKA BUJAR BARUAH AND 15 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. P BORAH MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	SC, HIGHER EDU SC, APSC SC, FINANCE
50	WITH WP(C)/1267/2023	RAHUL NATH AND 33 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. P BORAH MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	SC, HIGHER EDU SC, APSC SC, FINANCE
51	WITH WP(C)/1271/2023	BHARADWAJ CHOUDHURY AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. S HAZARIKA	SC, HIGHER EDU SC, APSC
52	WITH WP(C)/1275/2023	MD. ABDUL AZIZ ALI AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. S HAZARIKA MS A M DCOSTA	SC, HIGHER EDU SC, APSC
53	MC/3/2024 B/O, WITH WP(C)/4773/2012 (D/O) in WP(C)/4773/2012	SHONAB UDDIN MOLLAH Versus STATE OF ASSAM and 7 ORS.	MR. A SAYED MR. S K TALUKDAR	SC, ELEM. EDU
54	Cont.Cas(C)/72/2024	APARNA BHATTACHARJEE Versus SMTI. SURANJANA SENAPATI	MR B MALAKAR	
55	Cont.Cas(C)/110/2024	DHANASHREE KALITA Versus AMAR JYOTI BARMAN		MR. B CHOUDHURY MR P NAYAK

56 [I.A.\(Civil\)/734/2024](#)
FIXED
in WP(C)/194/2022
WITH
[WP\(C\)/194/2022](#)

RENU BARMAN (HEAD MASTER)
Versus
MRS KALYANI DEVI AND 5 ORS

MR. B K DAS
MR. A K BARUAH

SC, ELEM. EDU

MRS KALYANI DEVI
Versus
THE STATE OF ASSAM AND 6 ORS

MR. B K DAS
M N KHAN
MR. K KALITA
MS. B BHATTACHARJEE

SC, ELEM. EDU
GA, ASSAM
MR. A K BARUAH(R-6,7)
MR. N MAHAJAN (R-6,7)
MR A DAS (R-6,7)
MR. R A PRAMANIK (r-6)

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LEAVE NOTE OF ADVOCATES FOR 26/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
14)	MR P C DEY	26-04-2024	To	04-05-2024
15)	S BORGHAIN	23-04-2024	To	26-04-2024
16)	MR M AHMED	25-04-2024	To	26-04-2024
17)	MR S K SARKAR	26-04-2024	To	26-04-2024
18)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
19)	MR. O LASKAR	25-04-2024	To	30-04-2024
20)	MR. B P SINHA	25-04-2024	To	03-05-2024
21)	MR. N J GOGOI	25-04-2024	To	26-04-2024
22)	MR. D DEKA	23-04-2024	To	29-04-2024
23)	MR. S K SINHA	25-04-2024	To	22-05-2024
24)	MR. DITUL DAS	25-04-2024	To	26-04-2024